



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Tuesday,6th August 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE SUMAN SHYAM**

COURT NO: 1

[DIVISION BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
1	WP(C)/7886/2015	UMESH TAMULI and 176 ORS Versus THE STATE OF ASSAM AND 5 ORS	MS.B CHOUDHURY MS.H DEKA MS.P DUTTA	GA, ASSAM MR.A DAS(R-4) MR.C CHOUDHURY MR. R. DHAR, SC, TRIBAL AFFAIRS (PLAIN) R-5 AG, ASSAM
2	WP(C)/2986/2017 FIXED	F. LALHMINGLINA and 3 ORS. Versus THE STATE OF MIZORAM AND 4 ORS	MR.K N CHOUDHURY MR.P MAHANTA MS.K LALRAMNGAHAHI MS.E L CHHANGTE MR.A R MALHOTRA	MR. U K NAIR MR S DAS ADDL. A.G., MIZORAM
3	C.Ex.App./4/2019	M/S BORBAM TEA ESTATE Versus THE UNION OF INDIA ANR 5 ORS	MR. A K SAHEWALLA	SC, CENTRAL EXCISE
	WITH C.Ex.App./5/2019	M/S AMGOORIE TEA ESTATE Versus THE UNION OF INDIA AND 5 ORS	MR. A K SAHEWALLA MR. W SHARMA	SC, CENTRAL EXCISE
	WITH C.Ex.App./6/2019	M/S BOISAHABI TEA ESTATE Versus THE UNION OF INDIA	MR. A K SAHEWALLA MR. W SHARMA	SC, CENTRAL EXCISE
6	WP(C)/2905/2019 FIXED	THE EMPLOYEES STATE INSURANCE CORPORATION AND 2 ORS. Versus UNION OF INDIA AND 54 ORS.	MR SISHIR DUTTA MR. K K NANDI MR. M SMITH, SC, ESIC MR. C SHARMA MR. S DUTTA	MR. M CHANDA MR S CHOUDHURY ASSTT.S.G.I. FOR CAVEATOR
7	WA/158/2021 FIXED	STATE OF SIKKIM Versus SHRI SUSHIL PRADHAN	MR. S. K. CHETTRI MR. Y. SHARMA MS. Y. W. RINCHEN MR. T. D. BHUTIA MR. SUJAN SUNWAR MR. H. GYALTSEN MS. P. BHUTIA S JOSHI DR DOMA T. BHUTIA	MR RANJIT PRASAD (R-5,6) ALEX BASNET (R-5,6)

	<p>WITH I.A.(Civil)/1134/2021 in WA/158/2021</p>	<p>STATE OF SIKKIM Versus SHRI SUSHIL PRADHAN</p>	<p>MR. S. K. CHETTRI MR. Y. SHARMA MS. Y. W. RINCHEN MR. T. D. BHUTIA MR. SUJAN SUNWAR MR. H. GYALTSEN MS. P. BHUTIA S JOSHI DR DOMA T. BHUTIA MR. S K CHETRY</p>	
	<p>WITH I.A.(Civil)/489/2023 in WA/158/2021</p>	<p>SHRI SUSHIL PRADHAN and 9 ORS. Versus STATE OF SIKKIM AND ANR. UNION OF INDIA AND 2 ORS Versus MES NO. 439169 VINOD KUMAR GUPTA</p>	<p>MR RANJIT PRASAD ALEX BASNET</p>	<p>MR H BURAGOHAİN</p>
8	<p>WP(C)/5697/2021 FIXED</p>	<p>UNION OF INDIA AND 2 ORS Versus MES NO. 439169 VINOD KUMAR GUPTA</p>	<p>MR. B CHAKRAVARTY (C.G.C.)</p>	<p>MR. A AHMED (FOR CAVEATOR) MS. D GOSWAMI (FOR CAVEATOR)</p>
9	<p>WA/121/2022</p>	<p>THE UNION OF INDIA AND 3 ORS Versus SH BUALHRANGA AND 33 ORS (A)</p>	<p>MR S K MEDHI</p>	<p>MR. P D NAIR (r-1 to 30) MR. A CHETRY (r-1 to 30) MR G ALAM (r-1 to 30) MR. H ROHMAN (r-1 to 30) S R A NASER (r-1 to 30) GA, MIZORAM</p>
	<p>WITH I.A.(Civil)/1025/2022 in WA/121/2022</p>	<p>THE UNION OF INDIA AND ORS Versus SH BUALHRANGA AND 33 ORS (A)</p>	<p>MR S K MEDHI</p>	<p>MR. P D NAIR (r-1 to 30) MR. A CHETRY (r-1 to 30) MR G ALAM (r-1 to 30) MR. H ROHMAN (r-1 to 30) S R A NASER (r-1 to 30) GA, MIZORAM</p>
	<p>WITH I.A.(Civil)/3105/2022 in WA/121/2022</p>	<p>THE UNION OF INDIA AND 3 ORS Versus ZOKAILANA AND 14 ORS</p>	<p>MR S K MEDHI</p>	<p>MR. P D NAIR</p>
10	<p>WA/138/2022 FIXED</p>	<p>THE COMMISSIONER AND SECRETARY Versus KAPHOT DAM AND 7 ORS. A</p>	<p>MR. D SAIKIA MR. R BORPUJARI SC, REVENUE AND DISASTER MANAGEMENT DEPT MS N BORDOLOI</p>	<p>GA, ASSAM MR. P D NAIR (R1) MR H K J AHMED (R1) MR. A CHETRY (R-1) MR. P MAHANTA (r-1) MR. N K MURRY (R-1) MS P TOKBIPI (R-1) MS C DAS (r-1) MS. M BORGHOAIN (r-1)</p>
11	<p>WA/186/2022</p>	<p>THE STATE OF ASSAM AND 4 ORS. Versus DIPANKAR GOGOI AND 792 ORS</p>	<p>MR. D SAIKIA, AG, ASSAM SC, SEC. EDU. SC. EDU.</p>	<p>MR. T DAS (r-817-821) MS D BORGHOAIN MS D BORGHOAIN MR. P GOHAIN MR. P GOHAIN MS. K BARUAH MS. K BARUAH MS. M SARMAH (r-689) MS. M SARMAH (r-689) MR. S BISWAKARMA MR. M ALOM (r-793-816)</p>
	<p>WITH WA/215/2022</p>	<p>BANJIT BAISHYA AND 231 ORS. Versus DIPANKAR GOGOI AND 795 ORS.</p>	<p>MR. K N CHOUDHURY MR M HASHAN MR. M AHMED MR. D J DAS</p>	<p>MR. D SAIKIA,GA,ASSAM (R-793) MS D BORGHOAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH SC, SEC. EDU.</p>
13	<p>WITH WA/222/2022</p>	<p>NILAKSHI DEVI AND ORS. Versus THE STATE OF ASSAM AND ORS.</p>	<p>MR K K MAHANTA (Sr. Advocate) MR. K M MAHANTA MS N BEGUM MR S GAUTAM</p>	<p>SC, RMSA MR. D SAIKIA, GA, ASSAM SC, SEC. EDU.</p>

	WITH I.A.(Civil)/2926/2022 in WA/222/2022	NILAKSHI DEVI AND 59 ORS. Versus THE STATE OF ASSAM AND 16 ORS.	MR K K MAHANTA (Sr. Advocate) MR. K M MAHANTA MR. K M MAHANTA MR S GAUTAM	SC, RMSA MR. K N CHOUDHURY MR. D SAIKIA, GA, ASSAM SC, SEC. EDU.
14	WITH WA/282/2022	NIPAK BORI AND 18 ORS. Versus DIPANKAR GOGOI AND 795 ORS. B	MR J PAYENG MS. C BARMAN	SC, RMSA MR. D SAIKIA, GA, ASSAM SC, SEC. EDU.
15	WITH WA/283/2022	NABANITA GOSWAMI AND 317 ORS Versus PARISHMITA HAZARIKA AND 6 ORS (B)	DR G J SHARMA MR S HUSSAIN	MR. D SAIKIA, GA, ASSAM SC, EDU
16	WITH WA/284/2022	RAJIB GOHAIN AND 51 ORS. Versus DIPANKAR GOGOI AND 795 ORS. E	MR J PAYENG MS. C BARMAN	SC, RMSA MR. D SAIKIA, GA, ASSAM SC, SEC. EDU.
17	PIL/32/2023 FIXED	NOC FOUNDATION Versus THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MS N MAHANTA N GAUTAM	GA, ASSAM MR K TALUKDAR (R-4) MR A ATREYA (R-4) SC, PCB
	WITH I.A.(Civil)/3723/2023 in PIL/32/2023	M/S M M CARBON PRODUCTS PVT LTD Versus NOC FOUNDATION AND 3 ORS.	MR. D DAS SR. ADV MR K TALUKDAR MS S SHARMA MR A ATREYA SC, FOREST	GA, ASSAM N GAUTAM SC, PCB
18	WP(C)/7135/2023	M/S BARUAH CC BLOCK INDUSTRY AND ANR. Versus STATE BANK OF INDIA AND 2 ORS	MR. S MITRA MR A K BORO MR. R. RAMEEZ MR S.MITRA	MR. K K NANDI (R-1 TO 3) MS S DEY (R-1 TO 3) MISS. R. DAS (R-1 TO 3)
19	ITA/4/2024 FIXED	WILLIAMSON FINANCIAL SERVICES LIMITED Versus COMMISSIONER OF INCOME TAX AND ANR.	MR. P DAS	SC, INCOME TAX
20	WITH ITA/2/2024	WILLIAMSON FINANCIAL SERVICES LIMITED Versus COMMISSIONER OF INCOME TAX AND ANR.	MR. P DAS	SC, INCOME TAX
21	WITH ITA/6/2024	WILLIAMSON FINANCIAL SERVICES LIMITED Versus COMMISSIONER OF INCOME TAX AND ANR.	MR. P DAS	SC, INCOME TAX
22	WITH ITA/7/2024	WILLIAMSON FINANCIAL SERVICES LIMITED Versus COMMISSIONER OF INCOME TAX AND ANR.	MR. P DAS	SC, INCOME TAX

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LEAVE NOTE OF ADVOCATES FOR 06/08/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR S SARMA	16-07-2024	To	15-09-2024
3)	MS. N M DEKA	17-07-2024	To	20-12-2024
4)	MR. B BARMAN	28-07-2024	To	08-08-2024
5)	MS B R A SULTANA	26-07-2024	To	15-08-2024
6)	MR S BORTHAKUR	24-07-2024	To	10-08-2024
7)	MR. S SINHA	01-08-2024	To	09-08-2024
8)	MR. V K CHOPRA	14-08-2024	To	16-08-2024
9)	MR. R C DAS	01-08-2024	To	16-08-2024
10)	MS. D GHOSH	05-08-2024	To	06-08-2024
11)	MR D K BORDOLOI	06-08-2024	To	06-08-2024
12)	MR. O P BHATI	05-08-2024	To	11-08-2024
13)	MR. M H RAJBARBHUIYAN	05-08-2024	To	09-08-2024



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 2

[CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/282/2018 FIXED	SUMANA SAHA Versus THE STATE OF ASSAM	MR. M DEKA MR. S. RAHMAN MR. MD S HOQUE MS. S N RENGMA	MR. A DEKA (SC, SECONDARY EDU. DEPT.)
2	WP(C)/2729/2021 FIXED	DEVI PRASAD GHIMIRE Versus THE STATE OF ASSAM AND 5 ORS	MR. B CHETRI MR. K K PARASAR	SC, ELEM. EDU SC, BTC SC, FINANCE
3	WP(C)/6773/2021 FIXED	RAJIV KALITA Versus THE STATE OF ASSAM AND 3 ORS	MR J ABEDIN MRS. K DEVI MS S A KHALIFA	SC, HIGHER EDU
4	WP(C)/6832/2021 FIXED	ANIRUDDHA SEN Versus THE STATE OF ASSAM AND 5 ORS	MR. A DEKA	SC, HIGHER EDU GA, ASSAM SC, G U
5	WP(C)/3780/2022 FIXED	BASUDEV DEURI Versus THE STATE OF ASSAM AND 6 ORS	MR. A DEKA	SC, ELEM. EDU SC, FINANCE
6	WP(C)/7372/2022 FIXED	MITHARAM DUTTA Versus THE STATE OF ASSAM AND 4 ORS	MR. MANISH GOSWAMI MR R SINGHA MS S PATOWARY	SC, ELEM. EDU SC, SEBA (R-5)
7	WP(C)/711/2023 FIXED	RAKHAL CHAKLADER AND 3 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. R GOSWAMI DR. N BAROOAH MR. H KALITA MR. H KALITA MS S DAS MS. U BHATTACHARYYA	MR A R BHUYAN (R5) MR N Z CHOUDHURY (R5) MR N A MAZARBHUIYA (R5) MRS. J BEGUM (R5) SC, SEC. EDU. SC, FINANCE
8	WP(C)/1250/2023 FIXED	TAPAN KUMAR DAS Versus THE STATE OF ASSAM AND 2 ORS	MR. I CHOUDHURY R L CHUTIA MS N GUPTA MS K BORAH	SC, HIGHER EDU MR. A J SARMA (R-3) MR. P D NAIR (R-3) MR G ALAM (R-3) MR. R DHAR, SC, (WPT&BC) MR. H ROHMAN (R-3)
9	WP(C)/4843/2023 CAVT. NO.09352/023, FIXED	MD. MAZID ALI Versus THE STATE OF ASSAM AND 5 ORS.	MR. P J SAIKIA, SR. ADV MR. M KALITA MR. J HATIMURIA	MR. S HAZARIKA(CAVEATOR) SC, EDU
10	WP(C)/5584/2023 CAVT. NO. 09352/023,	MAZID ALI Versus THE STATE OF ASSAM AND 6 ORS.	MR. P J SAIKIA, SR. ADV MR. M KALITA MR. J HATIMURIA	MR. S HAZARIKA (FOR CAVEATOR) SC, SEC. EDU.

11	WP(C)/6975/2023 FIXED	SHIKSHA VALLEY SCHOOL Versus THE STATE OF ASSAM AND 4 ORS	MS N SAIKIA	MR. A K DUTTA DY.S.G.I. SC, INDUSTRIES AND COMMERCE
12	WP(C)/2523/2024 FIXED	DR. PRADIP CHANDRA DEKA Versus TEZPUR UNIVERSITY AND 4 ORS	MR. M K CHOUDHURY MR P BHARDWAJ MS. B DEVI MR. M SARMA	MR. S C KEYAL
13	WP(C)/2789/2024 FIXED	SATYAJIT PAUL Versus THE STATE OF ASSAM AND 4 ORS	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS MS N MAHANTA N GAUTAM MS SABINA AHMED	SC, AG SC, EDU
14	WITH WP(C)/5804/2022	DR. SATYAJIT PAUL Versus THE STATE OF ASSAM AND 4 ORS	MR. K N CHOUDHURY MR. R M DEKA MS N MAHANTA N GAUTAM	SC, HIGHER EDU SC, AG
15	WITH WP(C)/295/2023	DR. SATYAJIT PAUL Versus THE STATE OF ASSAM AND 5 ORS	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS	SC, ELEM. EDU MR. U K BARMAN(R-5) MR H ALI (R-5) MR. M MALAKAR(R-5) MR. R KONWAR(R-5) MR Y KOTHARI(R-5)
16	WP(C)/2884/2024 FIXED	KALPANA GOSWAMI Versus THE STATE OF ASSAM AND 3 ORS	MR. S P SHARMA	SC, HIGHER EDU
17	WITH WP(C)/1941/2024	THE GOVERNING BODY OF KHERAJKHAT COLLEGE Versus THE STATE OF ASSAM AND 3 ORS	MR. I H SAIKIA MR. B BORAH MR. K KALITA MR K KASHYAB MS L HMAR	SC, HIGHER EDU
18	WITH I.A.(Civil)/1811/2024 in WP(C)/1941/2024	DR. KALPANA GOSWAMI, Versus THE STATE OF ASSAM AND 3 ORS	MR. S P SHARMA	SC, HIGHER EDU
18	WP(C)/3127/2024 FIXED	SUBRATA CHAKRABORTY Versus THE STATE OF ASSAM AND 3 ORS	MR. J AHMED MR R A AHMED MR M AHMED N NATH	SC, SEC. EDU. SC, BTC
ORDERS				
19	Review.Pet./129/2024 WITH WP(C) 3048/2023(D/O),FIXED	ARUP KAR AND 9 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. D DAS SR. ADV R SARMAH MR H K NATH MR. K MOHAMMED	SC, HIGHER EDU SC, HIGHER EDU GA, ASSAM
20	Review.Pet./130/2024 WITH WP(C) 3051/2023(D/O),FIXED	ARJUARA BEGUM AND 21 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. D DAS SR. ADV R SARMAH MR H K NATH MR. K MOHAMMED	SC, HIGHER EDU SC, HIGHER EDU GA, ASSAM
21	I.A.(Civil)/1513/2024 B/O in WP(C)/1623/2024 WITH WP(C)/1623/2024 CAVT. NO. 03202/024,	TAPESWARI BARO, Versus THE STATE OF ASSAM AND 7 ORs RUNUMI PRIYA DEVI Versus THE STATE OF ASSAM AND 7 ORS	A BORO MRS. R DEVI DR ANKIT TODI MR. N J MEDHI	SC, ELEM. EDU MR. NAYAN J. MEDHI SC, BTC SC, ELEM. EDU MR. A BORO (r-7) MR. S BASUMATARY (r-7) H. DAIMARY SC, BTC FOR CAVEATOR
22	WITH Cont.Cas(C)/258/2024	TAPESWARI BARO Versus JAGADISH PRASAD BRAHMA	MR H P GUWALA MR. A BORO	

HEARING

23	WP(C)/6736/2022 PART-HEARD, FIXED	ABDUR REJJAK MONDAL Versus THE STATE OF ASSAM AND 4 ORS	MS. R CHOUDHURY MR N RAHMAN	GA, ASSAM MR R DHAR, LEARNED COUNSEL FOR RESPONDENTS
24	WP(C)/1930/2017	DR. MUKUL KUMAR SARMA. Versus THE STATE OF ASSAM and 4 ORS.	MR.N ZAMAN MR.S BORA MR.A GANGULY MR.A BORA	MR. S MUKTAR (R4) MR. A CHAMUAH(SC, UGC) SC, HIGHER EDUCATION
	WITH I.A.(Civil)/1692/2021 in WP(C)/1930/2017	THE PRINCIPAL, LALIT CHANDRA BHARALI COLLEGE Versus DR. MUKUL KUMAR SARMA AND 5 ORS.		SC, HIGHER EDUCATION
25	WP(C)/3791/2017	PLABITA DAS Versus THE STATE OF ASSAM and 13 ORS.	MR.N DUTTA MR.M U MAHMUD MS.J HAZARIKA MR.P MAHANTA MR.A PHUKAN MR.R B GOHAIN	MR.U K NAIR(Sr.Adv.)(R- 3&10) MR. D UPAMANYA, SC, HIGHER EDU. DEPTT. (R-1 & 2) SC, HIGHER EDUCATION MS.N SHYAMAL(R- 3&10) MS.P BORGOHAIN(R- 3&10)
26	WP(C)/4151/2017	OHIDUZ ZAMAN Versus THE STATE OF ASSAM and 4 ORS.	MS.J RAJKUMARI MR. S K DAS MR.S BORA MR R KARIM	SC, FINANCE SC, HIGHER EDUCATION
	WITH WP(C)/2158/2024	DR. DEVIMALLIKA RAJKHOWA Versus THE STATE OF ASSAM AND 6 ORS	MR. K P PATHAK MR BHARGAV DAS	SC, HIGHER EDU SC, AG SC, FINANCE
28	WP(C)/2517/2021 FIXED	SANDHYARANI DAS Versus THE STATE OF ASSAM AND 6 ORS	MR H DAS R BORUAH	SC, ELEM. EDU SC, FINANCE SC, K A A C

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LEAVE NOTE OF ADVOCATES FOR 06/08/2024

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9)	MR. R C DAS	01-08-2024	To	16-08-2024
10)	MS. D GHOSH	05-08-2024	To	06-08-2024
11)	MR D K BORDOLOI	06-08-2024	To	06-08-2024
12)	MR. O P BHATI	05-08-2024	To	11-08-2024
13)	MR. M H RAJBARBHUIYAN	05-08-2024	To	09-08-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	Crl.Pet./473/2024 PART-HEARD, LCR 1 FILE, FIXED	ANANTA BARMAN Versus THE STATE OF ASSAM	MR. A LAL MR A BRAHMA	PP, ASSAM
2	Crl.Pet./257/2021 WITH LCR 2 FILES(SCANNED COPY), FIXED	DR BADAN CHANDRA KRO AND 2 ORS Versus THE STATE OF ASSAM AND ANR	MR T H HAZARIKA MRS. K BARPUZARI MR. A CHAMUAH MR M CHETIA MS. T GHOSH	MR. P BORAH (R-2) MRS. K M SAIKIA (R-2) PP, ASSAM
3	Crl.Rev.P./599/2022 WITH LCR 5 FILES, FIXED	NURUL HAQUE Versus PRANJUM KALITA	MR. A AHMED U U KHAN	MR. Z ALAM MR. N BARUAH MR. A K SHARMA MS. S NAZNEEN R ISLAM MR. J ISLAM
4	Crl.Pet./512/2023 WITH LCR 1 FILE(SCANNED COPY), FIXED	RUPSING RONGHANG Versus THE STATE OF ASSAM AND ANR	MR. A K PURKAYASTHA MR. S SHARMA MS P YADAV	PP, ASSAM
5	Crl.Rev.P./516/2023 WITH LCR 2 FILES, FIXED	TARUN DUTTA Versus THE STATE OF ASSAM AND ANR	MR. U DUTTA MR. B. KUMAR	MR. U K DAS (R-2) MISS. A BARUAH (R-2) PP, ASSAM
6	Crl.Pet./886/2023 FIXED	BINA BABU SINGHA AND ANR Versus THE STATE OF ASSAM	MR. A K DUTTA MR. B PURKAYASTHA	PP, ASSAM
7	I.A.(Civil)/1350/2024 FIXED in WP(C)/714/2022	DIRECTOR OF EMPLOYMENT AND CRAFTSMAN TRAINING AND ANR Versus PAPARI BARMAN AND 2 ORS	MR S P DAS	
	WITH WP(C)/714/2022	PAPARI BARMAN Versus THE STATE OF ASSAM AND 3 ORS	MR MINTU SAIKIA	GA, ASSAM SC, AG MR S P DAS (R.Nos. 3 & 4)
8	WITH Cont.Cas(C)/769/2023	PAPARI BARMAN Versus PABAN KR BORTHAKUR, I.A.S. AND 3 ORS	MR MINTU SAIKIA MR J FIRDAUS MS R DUTTA	

ORDERS

9	I.A.(CrI.)/443/2021 WITH LCR 5 FILES, FIXED in CrI.A./171/2021 WITH CrI.A./171/2021	MD. RANU AHMED Versus THE STATE OF ASSAM AND ANR.	MR P KATAKI MRS R BEGUM MRS. M D BORUAH	PP, ASSAM
10	CrI.L.P./2/2023 FIXED in CrI.A./11000/2022 WITH CrI.A./11000/2022 (Filing Number)	MD. RANU AHMED Versus THE STATE OF ASSAM AND ANR. IMRAN ALI Versus THE STATE OF ASSAM AND ANR.	MR P KATAKI MRS R BEGUM MRS. M D BORUAH MR. A J SARMA MR. P D NAIR MR. A CHETRY MR G ALAM MS J KHANOM MR. H ROHMAN S R A NASER MR. P D NAIR	MR SARFRAZ NAWAZ, AMICUS CURIAE FOR R-2 PP, ASSAM MR G CHOUDHURY (R- 2) PP, ASSAM
11	I.A.(CrI.)/703/2023 WITH OFFICE NOTE, LCR 4 FILES, FIXED in CrI.A./283/2023 WITH CrI.A./283/2023	GAUTAM NAMASUDRA, Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
12	I.A.(Civil)/3102/2023 FIXED in Review.Pet./12171/2023 WITH Review.Pet./12171/2023 (Filing Number)	GAUTAM NAMASUDRA Versus THE STATE OF ASSAM AND ANR. DIPTIMAN BATHARI AND 4 ORS. Versus THE N C HILLS AUTONOMOUS COUNCIL, AND 9 ORS.	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY MR. S D PURKAYASTHA MS S.S.BORA MR. S D PURKAYASTHA	PP, ASSAM SC, ELEM. EDU SC, N C HILLS SC, FINANCE
HEARING				
13	CrI.Rev.P./60/2011 PART-HEARD, LCR 4 FILES, FIXED	BHUPEN NATH Versus THE STATE OF ASSAM AND ANR	MR. A F N U MOLLAH MR.H NATH MR.A KHALEQUE MR.Z KHALID U U KHAN MR.D DAS, SR.	MR.K SARMA MD.A HUSSAIN MR.D DAS PP, ASSAM MS.K M SARMA
14	CrI.A./69/2010 WITH LCR 1 FILE, FIXED	EMPLOYEES STATE INSURANCE CORPORATION, Versus MR. SATYENDRA BORAH and 2 ORS,	MR.K K NANDI MS.P BORGHAIN	MR. K P PATHAK(AMICUS CURIAE FOR R-1,2) PP, ASSAM
15	CrI.Rev.P./103/2011	BIJOY CHEMARIA Versus ABHIJIT ROY	MR.J SARMA	MR.D K KOTHARI MR.U K BARMAN MR.H ALI MR.A K SINGH MR.V N UPADHYAY
16	CrI.Rev.P./108/2011 WITH LCR.	PUTUL DUTTA Versus SMTI JOONMONI GOGOI	MR.A K MAHESWARI	MR.M CHOUDHURY MR.P HAZARIKA
17	CrI.Rev.P./122/2011 WITH LCR.	PRAFULLA DEY Versus THE STATE OF ASSAM	MR.A SAHAD MD.M U AHMED MS U DAS MRD DUARA	PP, ASSAM
18	CrI.Pet./722/2012 WITH LCR	KAYANG TEA SEED CO. LTD Versus ANAMI TANTI and ORS.	MR.A M BORA MR.A D CHOUDHURY MR. S DEKA MR.D CHOUDHURY MSK MISHRA	MD.A HUSSAIN(R-1TO4) MR.D DAS(R-1TO4) MR.K SARMAR-1TO4 MR.M BERIA(R-1TO4) MR.K CHOUDHURY(R- 1TO4) MS.K M SARMA(R-1TO4)

19	Crl.Pet./773/2012	DIPANNITA JAISWAL Versus STATE OF ASSAM and ANR.	MR.A K BHUYAN MS.B BHUYAN MS.P PATHAK	MR.A CHOWDHURY MR.P N GOSWAMI MR.A BORA PP, ASSAM
20	Crl.Pet./76/2013 WITH LCR 4 FILES	DEBOJYOTI NATH Versus THE STATE OF ASSAM	MR.R C SAIKIA MS.A MEDHI MR.M KALITA MR.J KALITA MS.M J NGURNUNMAWII MRT K BHATTACHARYYA	PP, ASSAM
21	Crl.Pet./80/2013	KUMUD ROY CHOUDHURY Versus SMTI JOYSHREE RABHA	MR.G BAISHYA MR.A HASSAN	MR.M DUTTA
22	Crl.A./254/2013 WITH LCR 5 FILES	WAHAB ALI Versus THE STATE OF ASSAM,	MR.S C BISWAS MR P KATAKI MR.S RAHMAN MRT RAJBONSHI MR.M AHMED	PP, ASSAM
23	Crl.A./255/2013 WITH LCR 6 FILES	DHANANJAY NARAH Versus STATE OF ASSAM and ANR.	MSB DEVI MS.K D SARMAH MS. B CHOWDHURY, AMICUS CURIAE MS. S SAIKIA MR.E ALI	PP, ASSAM
24	Crl.A./262/2013 WITH LCR 1 FILE	ROHINI CHALIHA Versus NANIBALA DEKA and ANR	MR.N PHUKAN MRS.M D CHOUDHURY MRG AGARWAL	PP, ASSAM
25	Crl.A./311/2013 WITH LCR 4 FILES	NAMAL DAS Versus THE STATE OF ASSAM AND ANR.	MR.R P KAKOTI MR. K MUNIR MR.A K DUTTA MR. P K MUNIR MR.B PURKAYASTHA	PP, ASSAM PP, ASSAM
26	Crl.Pet./110/2020 WITH LCR 2 FILES(SCANNED COPY), FIXED WITH I.A.(Crl.)/464/2024 in Crl.Pet./110/2020	SMTI MAKANI BARMAN Versus THE STATE OF ASSAM AND ANR.	MRS M BARMAN MR. A DAS	MR. A T SARKAR MR. T AHMED PP, ASSAM
		SMTI MAKANI BARMAN, Versus THE STATE OF ASSAM AND ANR.	MR. A DAS MR. A DAS	PP, ASSAM
27	CRL.A(J)/18/2022 3 Y 4 M 12 D :WITH LCR 5 FILES, P.B.-1, FIXED	PAKU KARMAKAR Versus THE STATE OF ASSAM	MS. M BARMAN (AMICUS CURIAE)	PP, ASSAM
28	Crl.A./196/2022 WITH LCR 6 FILES, FIXED	BINOD TAID Versus THE STATE OF ASSAM	MR. A KHANIKAR	MR. M K NEOG (R-2) PP, ASSAM
29	Crl.A./199/2022 2 Y 0 M 7 D :WITH LCR 5 FILES, FIXED	POBITRA GOGOI AND ANR Versus THE STATE OF ASSAM AND ANR	MR. A ROSHID MR. S K DEORI MS. T BEGUM MS. SOMILA	MR. S BISWAS (AS LEGAL- AID-COUNSEL FOR R-2) PP, ASSAM
30	Crl.Rev.P./545/2022 WITH LCR 7 FILES, B/O WITH I.A.(Crl.)/399/2023 in Crl.Rev.P./545/2022	MD. ABDUL MUTALIB Versus MD. SOFIQUL HOQUE AND ANR.	MR. A M BORA MR. B BHAGAWATI MR. D GAGAI MS. C CHOUDHURY MR. V A CHOWDHURY	MR. M DUTTA MR. A M AHMED MS S DEV MR H R CHOUDHURY MR J MAHANTA P. GHOSH PP, ASSAM
		MD. SOFIQUL HOQUE, Versus MD. ABDUL MUTALIB AND ANR.	MR. M DUTTA MS S DEV	MR. A M BORA
31	Crl.Pet./1098/2023	SUMAN PURKAYASTHA @ SUMAN BHOWMIK Versus THE STATE OF ASSAM AND ANR.	MR. K SINGHA MR S GAUTAM	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 06/08/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR S SARMA	16-07-2024	To	15-09-2024
3)	MS. N M DEKA	17-07-2024	To	20-12-2024
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9)	MR. R C DAS	01-08-2024	To	16-08-2024
10)	MS. D GHOSH	05-08-2024	To	06-08-2024
11)	MR D K BORDOLOI	06-08-2024	To	06-08-2024
12)	MR. O P BHATI	05-08-2024	To	11-08-2024
13)	MR. M H RAJBARBHUIYAN	05-08-2024	To	09-08-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Tuesday,6th August 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 4

[CIVIL BENCH-IV]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/7645/2022 FIXED	ON THE DEATH OF PARESH KUMAR ROY, HIS LEGAL HEIRS- SMT SEWALI DEVI Versus THE STATE OF ASSAM AND 6 ORS	MR. K N CHOUDHURY MR. U K DAS MS. B D SARMAH	SC, FOREST
WITH				
2	WP(C)/7635/2022	AJIT KUMAR NATH Versus THE STATE OF ASSAM AND 5 ORS.	MR. K N CHOUDHURY MR. U K DAS MS. B D SARMAH	SC, FOREST
3	WP(C)/1215/2023 FIXED	THAKUR DAS BARMAN Versus THE STATE OF ASSAM AND 5 ORS.	MR. H. BURAGOHAJAN MS A DEVI MS. H BORAH	GA, ASSAM MR. S K GOSWAMI (r-6) MR. B K GOSWAMI (r-6) MR. R SHARMA (r-6) SC, AFDC
4	WP(C)/1290/2023 FIXED	GUWAHATI METRO TRANSPORT ASSOCIATION Versus THE STATE OF ASSAM AND 4 ORS	MR C GOSWAMI MR. T K MISRA DIPTI CHAKRAVARTY	GA, ASSAM SC, TRANSPORT
5	WP(C)/3153/2023 FIXED	DANIEL BRAHMA Versus THE STATE OF ASSAM AND 9 ORS.	MR T CHAKRABORTY MR. D CHOUDHURY MR J DAS MS B CHOUDHURY	GA, ASSAM MR. S S ROY (R-12) SC, SOCIAL JUSTICE AND EMPOWERMENT SC, BTC SC, PWD SC, FOREST
6	WP(C)/4749/2023 FIXED	M/S SAKAMBARI FLOUR MILLS PVT LTD. AND 8 ORS. Versus THE FOOD CORPORATION OF INDIA AND 4 ORS.	MR. K P MAHESWARI MS. M SHARMA M. KALITA DIVYANSH RATHI(P-1 TO 9) MS. N HUSSAIN	MR. S C KEYAL,SC MR. S S ROY (r-5) MR. S S ROY (r-5) SC, F C I
7	WP(C)/6596/2023 FIXED	M/S S H ENTERPRISE Versus INDIAN OIL CORPORATION LTD AND 3 ORS	MR. T DEURI MS P PHUKAN MR A ATREYA MS R TADO MS A DAS MS. L WANGSA	SC, I O C
WITH				
8	WP(C)/3804/2023	M/S S H ENTERPRISE Versus THE INDIAN OIL CORPORATION LTD AND 2 ORS	MS. B BHUYAN MR. T DEURI MS P PHUKAN MR A ATREYA MS R TADO	MR. K N CHOUDHURY (r- 1,2,3) MISS. R R KAKATI (r-1,2,3) MR. D J DAS (r-1,2,3) MS N MAHANTA (r-1,2,3)

	WITH I.A.(Civil)/3307/2023 in WP(C)/3804/2023	M/S S H ENTERPRISE Versus THE INDIAN OIL CORPORATION LTD AND 2 ORS	MS. B BHUYAN MR. T DEURI	MR. K N CHOUDHURY N GAUTAM
9	WP(C)/3465/2024 FIXED	EASTERN TECHNOLOGY GROUP Versus THE STATE OF ASSAM AND 2 ORS	MR. S BANIK MS F BEGUM	SC, SEC. EDU.
ORDERS				
10	Cont.Cas(C)/639/2022 FIXED	CHARAN BORGAYARY Versus ANURAG GOEL AND ANR.	MR. U K NAIR MRS. S P NAIR MR. A BORO MS. D MAHANTA MR A CHETIA	MR. D SAIKIA (R-2) MS. R B BORA (R-2) MR. S R RABHA (R-2)
11	Cont.Cas(C)/687/2022 FIXED	JADAB KR DAS Versus ANURAG GOEL, IAS AND ANR.	MR. U K NAIR MR. A BORO MS. D MAHANTA MR A CHETIA MS. L DAS	MR. D SAIKIA (R-2) MS. R B BORA (r-2) MR. R K MUSHAHARY (R-2)
12	WITH Cont.Cas(C)/667/2022	CHANDAN DAS Versus ANURAG GOEL AND ANR.	MR. U K NAIR MRS. S P NAIR MR. A BORO MS. D MAHANTA MS N NEWME	MR. D SAIKIA (R-2) MS. R B BORA (r-2) MR. R K MUSHAHARY (R-2)
HEARING				
13	WP(C)/5772/2016 WITH LCR	THE MANAGEMENT OF KALLINECHERRA TEA ESTATE Versus THE STATE OF ASSAM and ANR.	MR.D BARUAH MS.B DAS MR.S CHAKRABARTY MS.N UPADHYAY	MS.N MODI(R-2) GA, ASSAM(R1) MS.M CHOUDHURY(R-2) MR.S DUTTA(Sr.Adv.)(R-2) MR.S DUTTAR-2 MR.C SHARMA(R-2)
14	WP(C)/2086/2020 FIXED	OIL INDIA LTD. Versus THE UNION OF INDIA AND 2 ORS.	S N SARMA MR. M HUSSAIN MR. K KALITA MR. C BASUMATARY	MR B D DAS (R-3) MRS R DEKA (R-3) MRS. A GAYAN MS. B BARUAH ASSTT.S.G.I.
	WITH I.A.(Civil)/960/2021 in WP(C)/2086/2020	AKHIL BHARATIYA SAFAI MAZDOOR SANGHA Versus OIL INDIA LTD.	MS. B BARUAH MR. N K MURRY	S N SARMA MR. K KALITA
15	WITH WP(C)/8150/2017	OIL INDIA LTD. Versus THE UNION OF INDIA and 2 ORS.	MR.S N SARMA MR.A SARMA MR.K KALITA MR.S CHOUDHURY MR.A JAHID	MR L K RAJKONWAR MRS. A GAYAN MR. G PEGU MR D CHUTIA MR. S CHOUHAN MR. D CHUTIA ASSTT.S.G.I.
16	WP(C)/2890/2020	SIBANI RAHA ROY Versus UNION OF INDIA AND 2 ORS.	MS. D SINHA MS. M BHATTACHARJEE	SC, RAILWAY

17 [WP\(C\)/8276/2022](#)
FIXED

ARJUN CHANDRA BARMAN AND 3 ORS
Versus
THE INDIAN OIL CORPORATION AND 16
ORS

MR M Z AHMED
MS. B DUTTA
MR. A M DUTTA

MR. U K NAIR (R-
10,13,15,16)
MR. B CHAKRAVARTY (R-
14)
DR. R SARMAH (R-10,16)
MR. K GOGOI
MR. P MAHANTA (r-11,12)
MR. R B GOHAIN (r-11,12)
MR. A BORO (R-
10,13,15,16)
N R SURANA (R-
10,13,15,16)
MS D MAHANTA
MR A KHARSOHUM (r-
11,12)
MS. A LALA (R-14)
DY.S.G.I.
SC, TRANSPORT
SC, I O C

WITH
[I.A.\(Civil\)/480/2023](#)
in WP(C)/8276/2022

ARJUN CHANDRA BARMAN AND 3 ORS
Versus
THE INDIAN OIL CORPORATION AND 16
ORS

MR M Z AHMED
MS. B DUTTA
MR. A M DUTTA

DR. R SARMAH (R-10,16)
MR. K GOGOI
MR. P MAHANTA (r-11,12)
MR. R B GOHAIN (r-11,12)
MR A KHARSOHUM (r-
11,12)
DY.S.G.I.
SC, TRANSPORT

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LEAVE NOTE OF ADVOCATES FOR 06/08/2024

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 7

[DIVISION BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/208/2020 FIXED, WITH LCR	FULBAJARI @ FULBAJARI KHATUN Versus THE UNION OF INDIA AND 5 ORS.	MR. M A SHEIKH MS. A BEGUM MS F INTAZ	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
2	PIL/40/2023 FIXED, WITH OFFICE NOTE	ANIMESH DEY AND 9 ORS Versus THE UNION OF INDIA AND 9 ORS	MR. A R SIKDAR MR. S I TALUKDAR J A SIKDAR D HUSSAIN	MR. JYOTIRMOY ROY (R-9,10) MR. S BARUAH (R-6) MR. S R GOGOI (R-9,10) MR. S R GOGOI (R-9,10) MRS S BARUAH (R-1) C. SARMAH (R-9) J SAIKIA(R-9) DY.S.G.I. SC, PCB SC, FOREST
ORDERS				
3	W.P.(CrI.)/10/2024 FIXED, WITH LCR (SCANNED COPY)	PAPPU KUMAR SAHANI Versus NARCOTICS CONTROL BUREAU ANR.	MR. FIRUZ KHAN MR U CHAUDHURY MR. ABHIJIT MENA M. GLORY Q. KIBA K. SUMI MS LITO AWOMI	PP, ASSAM SC, NCB
4	I.A.(CrI.)/307/2024 WITH OFFICE NOTE, LCR 4 FILES, FIXED in CrI.A./254/2023 WITH CrI.A./254/2023	LAL CHAN ALI @ LALCHNAD ALI AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
	CrI.A./254/2023	LAL CHAN ALI @ LALCHNAD ALI AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
5	WITH CrI.A./258/2023	SAHED ALI AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. A M BORA MR. M HUSSAIN MR. P DUTTA	PP, ASSAM

6	WITH CrI.A./286/2023	HASEN ALI Versus THE STATE OF ASSAM AND ANR.	MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MS B BORA MR A TALUKDAR	PP, ASSAM
	WITH I.A.(CrI.)/387/2024 in CrI.A./286/2023	HASEN ALI Versus THE STATE OF ASSAM AND ANR.	MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MS B BORA MR A TALUKDAR	PP, ASSAM
7	WITH CrI.A./288/2023	AKHER ALI Versus THE STATE OF ASSAM AND ANR.	MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MS B BORA MR A TALUKDAR	PP, ASSAM
8	WITH CrI.A./295/2023	IZZAT ALI @ EAJJAT ALI Versus THE STATE OF ASSAM AND ANR.	MR. SURAJIT DAS A W AMAN MR SARFRAZ NAWAZ MR. I U CHOWDHURY MR S A BARBHUYAN	PP, ASSAM
	WITH I.A.(CrI.)/686/2024 in CrI.A./295/2023	IZZAT ALI @ EAJJAT ALI Versus THE STATE OF ASSAM AND ANR	MR. SURAJIT DAS A W AMAN MR SARFRAZ NAWAZ MR. I U CHOWDHURY MR S A BARBHUYAN	PP, ASSAM
9	WITH CrI.A./306/2023	MIRAJUL HOQUE @ SIRAJ Versus THE STATE OF ASSAM	MR P KATAKI MRS R BEGUM MS N KASHYAP	PP, ASSAM
	WITH I.A.(CrI.)/737/2023 in CrI.A./306/2023	MIRAJUL HOQUE @ SIRAJ Versus THE STATE OF ASSAM	MR P KATAKI MRS R BEGUM MS N KASHYAP	PP, ASSAM
HEARING				
10	WP(C)/5117/2017 FIXED, WITH LCR	ADHIR BARMAN @ ADHIR CH. BARMAN Versus THE UNION OF INDIA and 4 ORS.	MR. D BARMAN MR. M RAHMAN	MR. S C KEYAL GA, ASSAM MR. S C BISWAS as AMICUS CURIAE MR. A R SIKDAR as AMICUS CURIAE ASSTT. S.G.I.
11	WP(C)/5238/2017 WITH LCR	SAILENDRA DEBNATH Versus THE UNION OF INDIA and 4 ORS.	MR.A A MONDAL MR.B ISLAM MR.S HUSSAIN MR.N A AHMED	GA, ASSAM ASSTT.S.G.I.
12	WP(C)/5280/2017 WITH LCR	MUKTAR ALI Versus THE UNION OF INDIA and 3 ORS.	MR.P C DEY MS.M DAS MR.M DEKA MD.S ISLAM MR.I HAQUE	GA, ASSAM ASSTT.S.G.I.
13	WP(C)/5317/2017 WITH LCR	ROFIQUL ISLAM Versus THE UNION OF INDIA and 3 ORS.	MR.P C DEY MS.M DAS MR.M DEKA MR.S ISLAM MR.I HAQUE	GA, ASSAM ASSTT.S.G.I.
14	WP(C)/5337/2017 WITH LCR	ASIT KUMAR SEAL @ ASIT SEAL @ ASHIT KUMAR SIL Versus THE UNION OF INDIA and 4 ORS.	MR. F A LASKAR MR. H R CHOUDHURY MR. S M RAHMAN	GA, ASSAM ASSTT.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 06/08/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR S SARMA	16-07-2024	To	15-09-2024
3)	MS. N M DEKA	17-07-2024	To	20-12-2024
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11)	MR D K BORDOLOI	06-08-2024	To	06-08-2024
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BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 7

**[THIS BENCH WILL SIT AFTER RISING OF DIVISION
BENCH-II, IF TIME PERMITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/1600/2021 PART-HEARD, FIXED	SIRANJU KEWOT AND 13 ORS Versus FOOD CORPORATION OF INDIA AND 6 ORS	MR A DASGUPTA MS B DAS	SC, F C I
2	WITH WP(C)/1924/2021	RAM PRABESH MAHATO AND 11 ORS Versus FOOD CORPORATION OF INDIA AND 6 ORS	MR A DASGUPTA MS B DAS	SC, F C I
3	WITH WP(C)/1938/2021	JOGENDRA SAHANI AND 11 ORS Versus FOOD CORPORATION OF INDIA AND 6 ORS	MR A DASGUPTA MS B DAS	SC, F C I
4	WITH WP(C)/2640/2021	MAHESH SARMA AND 8 ORS Versus FOOD CORPORATION OF INDIA AND 6 ORS	MR A DASGUPTA MS B DAS	SC, F C I
5	WITH WP(C)/2737/2021	RAJ KUMAR SAH AND 11 ORS Versus FOOD CORPORATION OF INDIA AND 6 ORS	MR A DASGUPTA MS B DAS	SC, F C I
6	WITH WP(C)/2743/2021	KUSHO SAHANI AND 12 ORS Versus FOOD CORPORATION OF INDIA AND 6 ORS	MR A DASGUPTA MS B DAS	SC, F C I
BAIL HEARING (BA)				
7	Bail Appln./4266/2023 WITH CASE RECORD(SCANNED COPY)	MONIRUL ISLAM Versus THE UNION OF INDIA	MS. T SOM MS. U HAZARIKA MR. P TELI	SC, NCB

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3)	MS. N M DEKA	17-07-2024	To	20-12-2024
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13)	MR. M H RAJBARBHUIYAN	05-08-2024	To	09-08-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Tuesday,6th August 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 10

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/1614/2021 FIXED	NARAYAN CHANDRA DAS Versus THE ASSAM STATE COOPERATIVE APEX BANK LTD AND 2 ORS	MR. B C DAS MR D N BHATTACHARYYA MS. I DAS	SC, APEX BANK
2	WP(C)/5411/2021 FIXED	RAVI RANJAN KUMAR Versus THE UNION OF INDIA AND 3 ORS	MS. A TALUKDAR MISS P DAS MS S DAS	ASSTT.S.G.I.
3	WP(C)/6971/2021 FIXED	MR. HIRU MAHANTA AND 27 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR B BURAGOHAİN MR. N BORUAH	GA, ASSAM MR. J K GOSWAMI (r-2,4) J TALUKDAR MR. J BARMAN (r-2,4)
4	WP(C)/8306/2022 FIXED	BALABHADRA DAS AND 31ORS. Versus THE ASSAM POWER DISTRIBUTION COMPANY LTD. AND 2 ORS.	MR. P BHOWMICK MR. D THAOSEN	SC, APDCL
5	WP(C)/4538/2023 FIXED	SUMIT PAUL AND ANR Versus THE STATE OF ASSAM AND 9 ORS	MR. A PHUKAN MS S SARMA HAZARIKA	MR. K N CHOUDHURY (r-7) GA, ASSAM SC, APSC MR S BORTHAKUR (R-9,10) MR. M K SARMA (r-8) MS. M DEVI (r-7) MR. K K KALITA (R-9,10) MR. M DAS (r-7) MS. S S SAIKIA (r-8) MR. A DAS (r-7) MR H DAS (r-8) MR. D GOGOI (R-9,10)
6	WP(C)/5758/2023 FIXED	NEKIBUR ZAMAN Versus THE STATE OF ASSAM AND 5 ORS	MR. D BARUAH MR. P K BORDOLOI	GA, ASSAM SC, AGRI. DEPARTMENT
7	WP(C)/5807/2023 FIXED	GANESH CHANDRA DEKA Versus THE STATE OF ASSAM AND 4 ORS	MR. D BHUYAN	MR. R DHAR (R-1 TO R-5) SC, PWD
8	WP(C)/1355/2024 FIXED	DHRITIMAN RAY MEDHI Versus THE STATE OF ASSAM AND 4 ORS	MR. N HOQUE MD. S HUDA MD. K ISLAM	GA, ASSAM MR. J HANDIQUE, SC REVENUE
9	WITH WP(C)/1842/2024	KISHOR KUMAR DEKA AND ANR Versus THE STATE OF ASSAM AND 2 ORS	MR. R PHUKAN	GA, ASSAM SC, REVENUE

HEARING

10	WP(C)/5089/2015	SMTI JYOTI DOLEY PATIR and 3 ORS. Versus THE STATE OF ASSAM AND 9 ORS	MR.B BURAGOHAIN MS.S GOGOI MR.J P KACHARI	GA, ASSAMR4,6 MR.B K SARMA MR.B PADUN(R- 7-10) SC, SOCIAL WELFARE(R1-3,5)
11	WP(C)/5091/2015	SMTI NABADIPA KHANIKAR Versus THE STATE OF ASSAM AND 5 ORS	MR.B BURAGOHAIN MS.S GOGOI MR.J P KACHARI	GA, ASSAM(R4) MR.B K SHARMA MR.N N B CHOUDHURY(R-6) MR.B PADUN(R-6) SC, SOCIAL WELFARER1,2,3, and 5
12	WP(C)/854/2016	BASUDEV DAS Versus THE STATE OF ASSAM AND 6 ORS	MR.J ABEDIN MR.A M BUZARBARUAH MR. U K NAIR (Sr. Adv) MR.D A KAIYUM MR S BORTHAKUR MR.A AHMED MR S DAS MR. D GOGOI	GA, ASSAM MR.H K MAHANTA MR. S K MEDHI (R-8) MR.S SARMA SC, PERSONNEL DEPT. SC, SSA
13	WP(C)/1423/2017 FIXED	JANAKI CHAKRAVARTY and 44 ORS. Versus THE STATE OF ASSAM and 3 ORS.	MR.G N SAHEWALLA MR.I MOZUMDER MR. P MAHANTA MR.P DEKA MR.A CHETIA MR. R B GOHAIN MS. M BORGOHAIN	DR.B AHMED MS. D S NEYOG, SC, CO-OP.
	WITH			
14	WP(C)/3536/2017	ROHINI KUMAR SARKAR and 11 ORS. Versus THE STATE OF ASSAM and 4 ORS.	MS.A BEGUM MR.S N TAMULI MS.P K ZANNAT MR.N Z AHMED	DR.B AHMED MS. D S NEYOG, SC, CO-OP. MS.D D BARMAN
15	WP(C)/2491/2017 FIXED	MUKUL KUMAR BORAH Versus THE LANGPI DEHANGI RURAL BANK and ANR.	MR.B D DAS MR. A J SARMA MS.R DEKA MR. P D NAIR MR G ALAM MR. H ROHMAN MR. D NAG MR.D THAOSEN MR.H K SHARMA	MR.K K NANDI(R- 1&2) MR.A J GHOSH(R- 1&2)
16	WP(C)/2696/2017 FIXED	SMT. SABITA DAS Versus THE STATE OF ASSAM and 7 ORS.	MR.D BORAH MR.R DOWARAH	GA, ASSAM SC, FINANCE
17	WP(C)/7364/2018	BILLALUDDIN Versus THE STATE OF ASSAM AND 2 ORS.	MR. A DASGUPTA MS. B DAS MR N SARMA MR. R SARKAR MR. B DAS MR M MONDAL	GA, ASSAM MR. B CHOUDHURY (SC, AGRI. DEPARTMENT) MR. A PHUKAN (SC, FINANCE DEPTT.)
18	WP(C)/6276/2019	PRATAP CHANDRA DAS Versus THE STATE OF ASSAM AND 7 ORS.	MR. P D NAIR MR G ALAM MR. H ROHMAN	GA, ASSAM SC, AG SC, GHC SC, FINANCE
19	WP(C)/2065/2022 FIXED	JAYDEEP NANDI Versus OIL INDIA LIMITED AND 3 ORS	MR. S P CHOUDHURY MR. P MAHANTA MR. R B GOHAIN MR K BISWAKARMA MS B DEVI MR A KHARSOHUM DR K PANDAV DR K PANDAV MR. S. J. SARKAR	SC, OIL
20	WP(C)/4489/2022 FIXED	TRILOSON BORO Versus THE STATE OF ASSAM AND 8 ORS.	MR I RAFIQUE MS. S DEVI MS A AFREEN	GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 06/08/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR S SARMA	16-07-2024	To	15-09-2024
3)	MS. N M DEKA	17-07-2024	To	20-12-2024
4)	MR. B BARMAN	28-07-2024	To	08-08-2024
5)	MS B R A SULTANA	26-07-2024	To	15-08-2024
6)	MR S BORTHAKUR	24-07-2024	To	10-08-2024
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8)	MR. V K CHOPRA	14-08-2024	To	16-08-2024
9)	MR. R C DAS	01-08-2024	To	16-08-2024
10)	MS. D GHOSH	05-08-2024	To	06-08-2024
11)	MR D K BORDOLOI	06-08-2024	To	06-08-2024
12)	MR. O P BHATI	05-08-2024	To	11-08-2024
13)	MR. M H RAJBARBHUIYAN	05-08-2024	To	09-08-2024



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI

COURT NO: 12

[SPECIAL DIVISION BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
1	Crl.A./302/2019 WITH LCR - 5 (FIVE) FILES, P.B. - 2	HUSSAIN ALI AND 9 ORS. Versus THE STATE OF ASSAM AND ANR	MR. B K MAHAJAN MD R ALI MR. A CHAUDHURY MR. P K DAS MR N J DAS MR. N MAHAJAN	PP, ASSAM
	WITH I.A.(Crl.)/665/2019 in Crl.A./302/2019	HUSSAIN ALI AND 9 ORS. Versus THE STATE OF ASSAM AND ANR	MR. B K MAHAJAN MD R ALI MR. A CHAUDHURY MR. P K DAS MR N J DAS MR. N MAHAJAN	PP, ASSAM
2	Crl.A./393/2019 WITH LCR 4 FILES, P.B.-2	MD. SOHRAB KHAN Versus THE UNION OF INDIA AND ANR	MR. A KHAN MR. P K DAS MS. S K NARGIS MR. D BORA MS N DAS MS. A MESEN MR A K AZAD MS S CHOUDHURY	SC, NCB
	WITH I.A.(Crl.)/256/2021 in Crl.A./393/2019	SOHRAB KHAN Versus THE UNION OF INDIA AND ANR.	MS. A MESEN	SC, NCB
	WITH I.A.(Crl.)/426/2024 in Crl.A./393/2019	MD. SOHRAB KHAN Versus THE UNION OF INDIA AND ANR	MR. A KHAN MS. S K NARGIS MS. S K NARGIS	SC, NCB
3	Crl.A./288/2019	MD. MUJIBUR RAHMAN Versus NARCOTICS CONTROL BUREAU	MR H R A CHOUDHURY MR. I A HAZARIKA MR F U BARBHUIYA MR. A AHMED MR. I U CHOWDHURY	SC, NCB
	WITH Crl.A./360/2019 5 Y 3 M 15 D :	SHRI RAM MILAN AND ANR Versus THE UNION OF INDIA AND ANR	MS. S K NARGIS MS B HAZARIKA MS N DAS MS. A MESEN	SC, NCB

	WITH I.A.(Cr.)/282/2021 in CrI.A./360/2019	ABDUL KALAM Versus THE UNION OF INDIA AND ANR	MS. S K NARGIS MS. A MESEN	MR. S C KEYAL SC, NCB
	WITH I.A.(Cr.)/429/2024 in CrI.A./360/2019	MD. ABDUL KALAM Versus THE UNION OF INDIA AND ANR	MS. S K NARGIS MS B HAZARIKA MS N DAS MS. A MESEN	SC, NCB
5	CRL.A(J)/35/2021 8 Y 6 M 7 D :WITH LCR - 5 (FIVE) FILES, P.B. - 2	RISHIRAM SARMAH Versus THE STATE OF ASSAM	MR. B BARUAH	PP, ASSAM
6	CrI.A./38/2021 WITH LCR - 3 (THREE) FILES, P.B. - 2	MD. RAFIQ BEPARI Versus THE STATE OF ASSAM AND ANR	MR T KALITA MR S M ABDULLAH P MR R ISLAM MR S RAHMAN	MS G BORA(R-2) PP, ASSAM
7	CrI.A./200/2021 3 Y 7 M 20 D :WITH LCR - 4 (FOUR) FILES, P.B. - 2	NAKUL KALITA Versus THE STATE OF ASSAM AND ANR.	MR. Y S MANNAN MR D J DEKA	MR. P. K. MUNIR (R-2) PP, ASSAM
8	CRL.A(J)/28/2022 2 Y 11 M 6 D :WITH LCR - 5 (FIVE) FILES, P.B. - 2	SITA RAM HASDA Versus THE STATE OF ASSAM	MS. B CHOWDHURY, AMICUS CURIAE	PP, ASSAM
9	Mat.App./30/2022 WITH LCR	XXXXXXX Versus XXXXXXX	MR. T J MAHANTA MR H BEZBARUA MR. U SARMA	MR. R K TALUKDAR MR. D BORAH DIKSHITA DEKA
10	CRL.A(J)/30/2022 2 Y 8 M 10 D :WITH LCR - 5 (FIVE) FILES, P.B. - 2	ARJUN HASDA Versus THE STATE OF ASSAM	MR R SHARMA, AMICUS CURIAE	PP, ASSAM
11	Mat.App./22/2023 WITH LCR	XXXXXXX Versus XXXXXXX	MR. K BHATTACHARJEE MS B TALUKDAR	MS. B BHUYAN(AMICUS CURIAE)

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LEAVE NOTE OF ADVOCATES FOR 06/08/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR S SARMA	16-07-2024	To	15-09-2024
3)	MS. N M DEKA	17-07-2024	To	20-12-2024
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BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 13

**[THIS BENCH WILL SIT AFTER RISING OF DIVISION
BENCH-II, IF TIME PERMITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR MOTION -				
1	WP(C)/5324/2023	MASUDA KHATUN Versus THE UNION OF INDIA AND 7 ORS	MR H R A CHOUDHURY MR. M U MONDAL MS. N NASRIN MR K ISLAM MR A ALIM SK	GA, ASSAM SC, NHAI MRS. R DEVI DY.S.G.I. SC, NHIDC SC. REVENUE
	WITH I.A.(Civil)/1521/2024 in WP(C)/5324/2023	MRS. MASUDA KHATUN Versus THE UNION OF INDIA AND 7 ORS	MR. M U MONDAL MS. N NASRIN MR K ISLAM MR A ALIM SK	GA, ASSAM SC, NHAI MRS. R DEVI SC, NHIDC SC. REVENUE
	WITH I.A.(Civil)/2069/2024 in WP(C)/5324/2023	MASUDA KHATUN Versus THE UNION OF INDIA AND 8 ORS.	MR. M U MONDAL MS. N NASRIN MR K ISLAM MR A ALIM SK	GA, ASSAM SC, NHIDC SC. REVENUE
2	Arb.P./17/2024	M/S DEBOJIT ROY Versus UNION OF INDIA AND 5 ORS.	MR. S SAHU MS A ROY	DY.S.G.I.
- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -				
3	WP(C)/7101/2017 PART-HEARD, FIXED, WITH WP(C)/7100/2017 (D/O)	MUKAND SYSTEM AND NETWORKING PRIVATE LTD. and ANR Versus THE ASSTT./ DY. COMMISSIONER OF INCOME TAX and 5 ORS	MR.R GOENKA MR.U K BORTHAKUR MR.A GOENKA	MR. S C KEYAL (SR. S.C., CBDT, IT (NER), R1-R5) MS.N HAWELIA(SC, INCOME TAX, (R - 1TO 4)) ASSTT.S.G.I.
4	WITH WP(C)/7102/2017	MUKAND INFOTEL PRIVATE LIMITED and ANR. Versus THE ASSTT./ DY. COMMISSIONER OF INCOME TAX and 5 ORS	MR.R GOENKA MR.U K BORTHAKUR MR.A GOENKA	MR. S C KEYAL MR. S C KEYAL MS.N HAWELIA(SC, INCOME TAX, (R - 1 TO 4)) ASSTT.S.G.I.
5	WITH WP(C)/7103/2017	MUKAND INFRASTRUCTURE PVT. LTD. Versus THE ASSTT./ DY. COMMISSIONER OF INCOME TAX and 5 ORS	MR. R GOENKA MR. U K BORTHAKUR MR. A GOENKA	MR. S C KEYAL (r-1 to 5) MS. N HAWELIA SC, INCOME TAX, R - 1 TO 4 ASSTT.S.G.I.

6	WITH WP(C)/7104/2017	PAWAN COMMUNICATIONS PRIVATE LTD. and ANR. Versus THE ASSTT./DY. COMMISSIONER OF INCOME TAX	MR.R GOENKA MR.U K BORTHAKUR MR.A GOENKA	MR. S C KEYAL (r-1 to 5) MS.N HAWELIA(SC, INCOME TAX, (R - 1-4)) ASSTT.S.G.I.
7	WITH WP(C)/7482/2017	PAWAN CEMENT CO. PVT. LTD. and ANR. Versus THE ASSISTANT/DEPUTY COMMISSIONER OF INCOME TAX and 5 ORS.	MR.R GOENKA MR.U K BORTHAKUR MR.A GOENKA	MR. S C KEYAL (r-1 to 5) C.G.C. MR. D C BORAH R- 5and6 MS.N HAWELIA ASSTT.S.G.I. SC, INCOME TAX
8	WP(C)/1834/2021 PART-HEARD	M/S ECO TECH PAPERS Versus THE STATE OF ASSAM AND 3 ORS.	DR. ASHOK SARAF MR P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR S J SAIKIA MR. N N DUTTA	SC, FINANCE AND TAXATION GA, ASSAM MR. B CHOWDHURY, SC, FINANCE AND TAXATION MR. N KALITA, SC, INDUSTRIES DEPTT.
9	WITH WP(C)/2068/2021	M/S LALIT POLY WEAVE LLP Versus THE STATE OF ASSAM AND 4 ORS.	DR. ASHOK SARAF MR P BARUAH MR. Z ISLAM MR. P DAS MR S J SAIKIA MR. N N DUTTA	MR. B CHOWDHURY, SC, FINANCE AND TAXATION GA, ASSAM MR. N KALITA, SC, INDUSTRIES DEPTT.
10	WITH WP(C)/2500/2021	M/S RAMDHENU PACKAGING SOLUTIONS Versus THE STATE OF ASSAM AND 4 ORS	DR. A SARAF MR P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR S J SAIKIA MR. N N DUTTA	GA, ASSAM MR. B CHOWDHURY, SC, FINANCE AND TAXATION MR. N KALITA, SC, INDUSTRIES DEPTT.
	WITH I.A.(Civil)/1786/2024 in WP(C)/2500/2021	THE STATE OF ASSAM AND 4 ORS Versus M/S RAMDHENU PACKAGING SOLUTIONS	MR. B CHOWDHURY, SC, FINANCE AND TAXATION	MR P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR S J SAIKIA MR S J SAIKIA MR. N N DUTTA
- ADMISSION WITH NOTICE SERVED - REPLY FILED -				
11	WP(C)/6108/2022 PART-HEARD	M/S BHART TRADING CORPORATION Versus STATE OF ASSAM AND ORS.	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY	SC, FINANCE AND TAXATION
12	WITH WP(C)/6111/2022	M/S BHARAT TRADING CORPORATION Versus STATE OF ASSAM AND 3 ORS.	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY	SC, FINANCE AND TAXATION
13	WITH WP(C)/6112/2022	M/S BHART TRADING CORPORATION Versus STATE OF ASSAM AND 3 ORS.	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY	SC, FINANCE AND TAXATION

14 **WITH**
[WP\(C\)/6113/2022](#)

M/S BHARAT TRADING CORPORATION
Versus
STATE OF ASSAM AND 3 ORS.

DR. ASHOK SARAF
MR P BARUAH
MR S J SAIKIA
MR. N N DUTTA
MR P K BORA
B SARMA
MR. G. DUTTATRAY

SC, FINANCE AND
TAXATION

HEARING

15 [WP\(C\)/5247/2022](#)
FIXED

MD. MUSLIM ALI
Versus
THE STATE OF ASSAM AND 2 ORS.

MR. B CHAKRABORTY
MRS P HAZARIKA
MR. R J DAS

SC, PWD

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LEAVE NOTE OF ADVOCATES FOR 06/08/2024

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11)	MR D K BORDOLOI	06-08-2024	To	06-08-2024
12)	MR. O P BHATI	05-08-2024	To	11-08-2024
13)	MR. M H RAJBARBHUIYAN	05-08-2024	To	09-08-2024



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 14

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./2258/2024 B/O	MANISH BHADRA Versus THE STATE OF ASSAM	MR P SHARMAH MR R CHETRY	PP, ASSAM
2	Bail Appln./2282/2024	MOFIZUL HOQUE Versus THE STATE OF ASSAM	MR F HAQUE MR. S K M ALOMGIR MR A ISLAM	PP, ASSAM
3	Bail Appln./2288/2024	PRANAB BORAH Versus THE STATE OF ASSAM	MR. L GOGOI	PP, ASSAM
4	Bail Appln./2289/2024	MRS. SANTANA PHUKAN Versus THE STATE OF ASSAM	MR. L GOGOI	PP, ASSAM
5	Bail Appln./2290/2024	JITENDRA VERMA Versus THE STATE OF ASSAM	MR. V N UPADHYAY MS P MISHRA	PP, ASSAM
MOTION				
6	Crl.Pet./923/2024	RUPA BANIK Versus SMTI. MEERA DEVI AGARWAL	MR. P K ROYCHOUDHURY MR H I CHOUDHURY MR. N G KUNDU MS. P UPAMANYU	
7	Crl.Pet./924/2024	DINESHWARI PATIR Versus SUREN CHANDRA PATIR AND ANR	MS P DAS	
8	Crl.Pet./925/2024	PRONAB GOGOI @ MADAN Versus THE STATE OF ASSAM AND ANR	MR. M KALITA MR. N M DAS MR. J HATIMURIA	PP, ASSAM
9	Crl.Pet./926/2024	MOJIBUR RAHMAN Versus THE STATE OF ASSAM AND ANR	MR. A R BHUYAN MS. A. BORAH MR N Z CHOUDHURY MR S ABDULLAH	PP, ASSAM
10	AB/1909/2024 FIXED.	MONISUR RAHMAN Versus THE STATE OF ASSAM	MR. A AHMED U U KHAN MR A AHMED	PP, ASSAM
11	AB/2041/2024	PRADYUT KONWAR Versus THE STATE OF ASSAM	MR. K BORUAH MR. M ALAM MS. P BORAH	PP, ASSAM

BAIL HEARING (BA)

12	Bail Appln./1762/2024 WITH CASE RECORD(SCANNED COPY)	ABDUL RASHID Versus THE STATE OF ASSAM	MR. N N JHA MS M SAHOO N NEOG MS. S KOUR	PP, ASSAM
13	Bail Appln./2143/2024 FIXED	SURUT JAMAL @ SURUT JAMAI Versus THE STATE OF ASSAM	MR. K I MAZUMDER	PP, ASSAM
14	WITH Bail Appln./2061/2024	MD. MOHIRUDDIN ALI Versus THE STATE OF ASSAM	MR. S ALIM	PP, ASSAM
15	Bail Appln./2216/2024 FIXED.	AKBAR ALI Versus THE STATE OF ASSAM	MR. J AHMED MS A HUSSAIN R BEGUM H G DAISY MR N ZAMAN	PP, ASSAM

BAIL HEARING

16	AB/257/2024 FIXED	ARATI DAS AND 7 ORS Versus THE STATE OF ASSAM	MR. P TELI	PP, ASSAM
17	AB/827/2024 FIXED	SADANANDA DAS Versus THE STATE OF ASSAM	MR. D GOGOI MR. R BORA MR BHARGAV DAS	MR. N ANAND (INFORMANT/VICTIM) MR. A K SINGH (INFORMANT/ VICTIM) PP, ASSAM
18	WITH AB/961/2024	SANJIB DAS AND ANR. Versus THE STATE OF ASSAM	MS. T SOM MR. P TELI	MR. N ANAND(INFORMANT/ VICTIM) MR. A K SINGH (INFORMANT/ VICTIM) PP, ASSAM
19	AB/846/2024 FIXED	JAYANTA DAS Versus THE STATE OF ASSAM	MR. R P SARMAH MS. T SOM	MR. N ANAND (INFORMANT/ VICTIM) MR. A K SINGH(INFORMANT/ VICTIM) PP, ASSAM
20	AB/1422/2024 FIXED	MATIN ALI AND 7 ORS. Versus THE STATE OF ASSAM	MR M HOQUE MR. R A CHOUDHURY	PP, ASSAM
21	AB/1429/2024 FIXED	RESHMINA BEGUM AND 2 ORS Versus THE STATE OF ASSAM	MR P K DAS MR. M BARUAH MR. M ALOM	PP, ASSAM
22	AB/1620/2024 FIXED	ABDUL REZZAK ALI AHMED @ ABDUR REJEK ALI AHMED Versus THE STATE OF ASSAM	G UDDIN P ADHIKARI MR A K AZAD MR N JAMAL	PP, ASSAM
23	AB/1684/2024 FIXED	RAMJIT CHAUHAN Versus THE STATE OF ASSAM	MR. D GOGOI MR. R BORA	PP, ASSAM
24	AB/1928/2024 FIXED	JALAL ALI Versus THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	PP, ASSAM
25	WITH Bail Appln./2113/2024	AFSAR ALI AND 9 ORS. Versus THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	PP, ASSAM

ORDERS

26	I.A.(CrI.)/1241/2023 WITH LCR 4 FILES, FIXED in CrI.A./191/2023 WITH CrI.A./191/2023	ABDUL HOQUE, Versus THE STATE OF ASSAM AND ANR. ABDUL HOQUE Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR J M SULAIMAN MR H R A CHOUDHURY MR J M SULAIMAN MR. I U CHOWDHURY	PP, ASSAM MR. S BISWAS (LEGAL AID COUNSEL FOR R-2) PP, ASSAM
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HEARING

27	Crl.A./66/2012 PART-HEARD, LCR 5 FILES	DHENURAM NARAH, Versus THE STATE OF ASSAM,	MR G PATHAK(AMICUS CURIAE) MR. A KHANIKAR	PP, ASSAM
28	Crl.Rev.P./97/2011 WITH LCR.	PUNYA DEO MISHRA Versus BIPUL SAIKIA and 2 ORS	MISSP GOSWAMI MR.G BAISHYA	MR.S C BISWAS MS.B CHOUDHURY MRS.S D CHOUDHURY MS.A DAS
29	Crl.Rev.P./100/2011 WITH LCR	MD. RAMJAN ALI Versus THE STATE OF ASSAM and ORS	MR.S C BISWAS MR.B CHOUDHURY MR.L R MAZUMDER MR.P BISWAS MS.S KARMAKAR	PP, ASSAM
30	Crl.Pet./633/2012	NABIN CH. SARMA and 9 ORS Versus THE STATE OF ASSAM	MR.A M BORA MR.D GOGOI MR.S R BORUAH	PP, ASSAM
	WITH			
31	Crl.Pet./634/2012	BHUPENDRA BALLAV BARMAN and 3 ORS Versus THE STATE OF ASSAM	MR.N DUTTA MR.A M BORA MR.D GOGOI MR.S R BORUAH	PP, ASSAM
	WITH			
32	Crl.Pet./635/2012	JOY CHANDRA GOSWAMI Versus THE STATE OF ASSAM	MR.N DUTTA MR.A M BORA MR.D GOGOI MR.S R BORUAH	PP, ASSAM
	WITH			
33	Crl.Pet./636/2012	HEMANTA KUMAR SARMA and ANR. Versus THE STATE OF ASSAM	MR.B D DAS MR.N GOSWAMI MR.D K MISHRA MR.H K SARMA MR. D NATH MR.S DUTTA	PP, ASSAM
	WITH			
34	Crl.Pet./637/2012	SATISH CHANDRA SARMA Versus THE STATE OF ASSAM	MR.B D DAS MR.N GOSWAMI MR.H K SARMA MR. D NATH MR.S DUTTA	PP, ASSAM
	WITH			
35	Crl.Pet./638/2012	MD. MOHSIN ALI Versus THE STATE OF ASSAM	MR.SK MUKTAR MISS.P LAHKAR MR.K H CHOUDHURY	PP, ASSAM
	WITH			
36	Crl.Pet./648/2012	SMTI BINOYA HAZARIKA Versus THE STATE OF ASSAM	MR.A M BORA MR.D GOGOI MR.S R BORUAH	PP, ASSAM
	WITH			
37	Crl.Pet./649/2012	ANIL CH. MANDAL and 6 ORS. Versus STATE OF ASSAM	MR.A M BORA MR.D GOGOI MR.R SARMA MR.S R BORUAH	PP, ASSAM
	WITH			
38	Crl.Pet./760/2012	BENOY KUMAR BRAHMA Versus THE STATE OF ASSAM	MR.A M BORA MR.D GOGOI MR.S R BORUAH	PP, ASSAM
39	Crl.A./203/2013 WITH LCR 5 FILES	SHIVNATH BHUMIJ and 7 ORS. Versus THE STATE OF ASSAM,	MRG P BHOWMIK MR.S S ROY MR.R HAZARIKA	PP, ASSAM
40	Crl.A./228/2013 WITH LCR 5 FILES	HABIJUDDIN @ HABEZ @ HABIJ Versus STATE OF ASSAM	MR.T H HAZARIKA MR.M CHETIA MR.A RASHID MR.N P DUWARAH	PP, ASSAM
41	Crl.A./250/2013 WITH LCR 4 FILES	DIPAK DAS Versus THE STATE OF ASSAM,	MR.B K MAHAJAN MR.P K DAS MR.R ALI MRN J DAS MR.A CHOUDHURY	PP, ASSAM

42	CRL.A(J)/70/2022 2 Y 2 M 26 D :WITH LCR 4 FILES, P.B.-2, FIXED WITH I.A.(Cr.)/354/2024 in CRL.A(J)/70/2022	SUNIL YADAV Versus THE STATE OF ASSAM	MR K P PATHAK (AMICUS CURIAE)	PP, ASSAM
43	CRL.A(J)/87/2023 1 Y 4 M 13 D :WITH LCR (THREE FILES)	SUNIL YADAV Versus THE STATE OF ASSAM, KARTIK MANDAL Versus THE STATE OF ASSAM AND 2 ORS	MR. S BISWAS MS D DEVI	PP, ASSAM
44	Crl.Rev.P./306/2023 WITH LCR (TWO FILES).	BHABEN HALOI Versus JUMI BAISHYA	MR G N SAHEWALLA MD ASLAM MR. A CHETIA MR M SAHEWALLA MS T J SAHEWALLA	MR D CHOUDHURY MRS A K CHOUDHURY MR M CHOUDHURY

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LEAVE NOTE OF ADVOCATES FOR 06/08/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR S SARMA	16-07-2024	To	15-09-2024
3)	MS. N M DEKA	17-07-2024	To	20-12-2024
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10)	MS. D GHOSH	05-08-2024	To	06-08-2024
11)	MR D K BORDOLOI	06-08-2024	To	06-08-2024
12)	MR. O P BHATI	05-08-2024	To	11-08-2024
13)	MR. M H RAJBARBHUIYAN	05-08-2024	To	09-08-2024



THE GAUHATI HIGH COURT AT GUWAHATI

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DAILY CAUSELIST

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Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Tuesday,6th August 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 15

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	Tr.P.(C)/46/2024 FIXED	SAJIDA JESMIN Versus ABDUL HASHIM	MR. N HAQUE MR K UDDIN MR. A K AZAD	MR. I H LASKAR (R-1) MR. P K DEKA (R-1) MR J H LASKAR (R-1) MR. P DAIMARY (R-1) MR. R. KARIM (R-1) MS. N M LONGKENG (R-1)
HEARING				
2	W.P.(CrI.)/43/2022 PART-HEARD, FIXED	ALOK SARKAR Versus THE STATE OF ASSAM AND 9 ORS.	MR S DAS MR D J HALOI	GA, ASSAM MR. N D BHUYAN (r-7,9,10, R8) MR P D BHUYAN (r-7,9,10, R8) MR. A. M. SIDDIQUE MR. A. M. SIDDIQUE PP, ASSAM
3	CrI.A./393/2023 O Y 10 M 9 D :PART-HEARD, LCR 6 FILES, FIXED	MD. SAREJ UDDIN @ CHAREJ UDDIN Versus THE STATE OF ASSAM AND ANR.	G UDDIN MR. A S TAPADER P ADHIKARI MR A K AZAD	MR. R ALI (R-2) MR H A AHMED (R-2) PP, ASSAM
	WITH I.A.(CrI.)/1026/2023 in CrI.A./393/2023	SAREJ UDDIN @ CHAREJ UDDIN Versus THE STATE OF ASSAM AND ANR.	G UDDIN MR. A S TAPADER P ADHIKARI MR A K AZAD	PP, ASSAM
4	MFA/19/2012 WITH LCR, FIXED	UNION OF INDIA Versus M/S G.P. SALES CORPORATION	MSB DEVI MR.B SARMAH MRS. UMA CHAKRABORTY MS. M CHATTERJEE MR.N K DAS MS. K KALITA MS.R R BORAH	MR.K P MAHESWARI MR.A GOYAL MR.A CHOUDHURY MR.B MAHESHWARI
	WITH MC/682/2012 in MFA/19/2012	UNION OF INDIA Versus M/S G.P. SALES CORPORATION	MSB DEVI MR.N K DAS MS.R R BORAH	MR.K P MAHESWARI MR.A GOYAL MR.A CHOUDHURY MR.B MAHESHWARI

5	MFA/79/2012 WITH LCR, FIXED	NATIONAL INSURANCE CO LTD. Versus ON THE DEATH OF SRI BIKU BHUYAN HIS LEGAL HEIR SMTI. RUMI BHUYAN and ANR	MR. R C PAUL MS.S ROY MS.A DAS	MR.T C CHUTIA MR. A K GUPTA MR.R S MISHRA MS.M CHUTIA MR.D K ROY
	WITH MC/2638/2012 in MFA/79/2012	NATIONAL INSURANCE CO LTD. Versus ON THE DEATH OF SRI BIKU BHUYAN HIS LEGAL HEIR SMTI. RUMI BHUYAN and ANR.	MR. R C PAUL MR. R C PAUL MS.A DAS	MR. A K GUPTA
6	MA(S)/1/2014 WITH LCR	SMTI SAROJ BALA PAUL and 2 ORS, Versus SMTI BELA RANI KAR and 7 ORS	MR.G N SAHEWALLA MR. B SARMA MR.A CHETIA MD.ASLAM	MR.S NATH MR.S DUTTA
7	RSA/241/2014 WITH LCR	GITA ROY Versus HARENDRA CH. ROY @ KULENDRA ROY and 8 ORS.	MR.J H LASKAR MR.I H LASKAR MR.P K DEKA MS.P BORAH MR.M S ALAM MSL SAIKIA	MR.S K GHOSH(R-1T05)
8	RFA/18/2016 WITH LCR, FIXED	UNION OF INDIA and 7 ORS, Versus INAMUL RASHID HAZARIKA	MR.R SARMA MR. B SHARMA MS.K D SARMAH MS.S D SAIKIA	MR.B C DAS MR. U C RABHA MR.A SAHAD MR.D HALOI MR.S A HUSSAIN
9	RFA/37/2018 WITH LCR	MONURANJAN SINGH Versus ADILUR RAHMAN SAIKIA	MS. S E AHMED MR. D R GOGOI	MR. S DASGUPTA MR. A SARMA MR. B BARUAH MR. K KALITA MR. S CHOWDHURY MR J LOTHAN MR U RONGPI
10	RSA/150/2018 WITH LCR, B/O	MD SAMSUL HAQUE LASKAR and 6 ORS Versus MD MOTIUR RAHMAN LASKAR	MR. N DHAR MR . B MALAKAR MS. K BARUAH MR. T U LASKAR MS. S DASGUPTA	MR J I BARBHUIYA MR. L MOHAN MS F BEGUM MR. K H CHOWDHURY FOR CAVEATOR
11	RFA/26/2019 CAVT. NO.0058/2019 WITH LCR	M/S JUPITER REAL ESTATE PVT LTD AND ANR Versus UNION OF INDIA AND 3 ORS	MR K K MAHANTA MR. R K BHUYAN MR. B CHAKRABORTY MR K L GUPTA MR. K SINGHA MR. S G BHATTACHARJEE MR. M KASHYAP MR. A SALAMUDDIN	GA, ASSAM MR. B SARMAH MR. B SARMA MR. B SARMA SC, NF RLY FOR CAVEATOR
12	WITH RFA/25/2019 CAVT. NO. 0058/2019	M/S JUPITER REAL ESTATE PVT LTD AND ANR Versus UNION OF INDIA AND 3 ORS	MR. R K BHUYAN MR. B CHAKRABORTY MR K L GUPTA MR. S G BHATTACHARJEE MR. M KASHYAP	GA, ASSAM MR. B SARMAH MR. B SARMA MR. B SARMA SC, NF RLY FOR CAVEATOR
	WITH I.A.(Civil)/774/2019 in RFA/25/2019	M/S JUPITER REAL ESTATE PVT LTD AND ANR Versus UNION OF INDIA AND 3 ORS	MR K L GUPTA MR. S G BHATTACHARJEE	GA, ASSAM MR. B SARMAH SC, NF RLY FOR CAVEATOR
13	Intest.Cas./3/2020 WITH LCR	SRI GAURI SHANKAR PAUL @ MORAN PAUL Versus ARI BISWAJIT @ DEBU PAUL	MR. A K PURKAYASTHA MS. S B CHOUHDURY	MRS. K DEVI MS R P BARUAH
14	MACApp./38/2021 WITH LCR	THE NATIONAL INSURANCE COMPANY LIMITED Versus SRI SHYAMAL SAHA and 2 ORS	MS.R D MOZUMDAR MS.C MOZUMDAR	MS. J CHETRY MR A UPADHYAY
15	Test.App./2/2022 WITH LCR	DEBENDRA NATH PHUKAN Versus BIRENDRA NATH PHUKAN	MR B D DAS MR H K SARMA B B HUSSAIN	MR. S P ROY MS S DAS JYOTISH DAS

WITH
[I.A.\(Civil\)/1428/2024](#)
in Test.App./2/2022

DEBENDRA NATH PHUKAN
Versus

MR B D DAS
MR J LOTHAN

MR. S P ROY

BIRENDRA NATH PHUKAN,

XXXXXXX

Versus

MR. C BORUAH
MR. DITUL DAS
MR. R BORO

MR B SHARMA

XXXXXXX

FAKAR UDDIN MAZUMDER

Versus

MR. S ROY
MR. M H LASKAR
M. HOSSAIN

GA, ASSAM

THE STATE OF ASSAM AND 3 ORS

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LEAVE NOTE OF ADVOCATES FOR 06/08/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR S SARMA	16-07-2024	To	15-09-2024
3)	MS. N M DEKA	17-07-2024	To	20-12-2024
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[For Tuesday,6th August 2024]

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 17

[CIVIL BENCH-V

**THE OLDEST MATTER IN THE CAUSELIST WILL BE
TAKEN UP FOR HEARING CHRONOLOGICALLY]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
TOP OF THE LIST				
1	Review.Pet./28/2023 WITH WP(C) 2121/2018(D/O),FIXED	NILADHAR DEKA Versus THE STATE OF ASSAM 4 ORS .	MR. U K NAIR MR. M P SARMA MS S SARMA HAZARIKA MS D MAHANTA MR A CHETIA	GA, ASSAM SC, FINANCE
	WITH Review.Pet./128/2023	DILIP CHANDRA KALITA Versus THE STATE OF ASSAM AND 4 ORS.	MR. S SAHU MS A ROY	SC, FINANCE
ORDER (IMPLEADMENT OF PARTY)				
3	I.A.(Civil)/2280/2024 FIXED in WP(C)/3410/2024	FAKHRE ALAM AND 65 ORS Versus THE STATE OF ASSAM AND 5 ORS	DR. B AHMED MR. P K ROYCHOUDHURY MR. N HAQUE MR. A K AZAD	GA, ASSAM SC, REVENUE SC, GMC
	WITH WP(C)/3410/2024 CAVT. NO. 06202/024,	FAKHRE ALAM AND 65 ORS Versus THE STATE OF ASSAM AND 4 ORS	DR. B AHMED MR. P K ROYCHOUDHURY MR. N HAQUE MR. A K AZAD	MR. K N CHOUDHURY(R-5) GA, ASSAM MR. A DHAR(R-5) MR. J KALITA (R5) MR. J KALITA (R5) MR. N J GOGOI (R5) SC, REVENUE FOR CAVEATOR
	WITH I.A.(Civil)/2195/2024 in WP(C)/3410/2024	FARUK ALI HAZARIKA Versus FAKHRE ALAM AND 70 ORS	MR. J KALITA	MR. P K R CHOUDHURY
ADMISSION				
4	WP(C)/3870/2016 PART HEARD,FIXED	ON THE DEATH OF MADHURI CHOWDHURY HER LEGAL HEIRS Versus THE STATE OF ASSAM and 6 ORS.	MR.M TALUKDAR MS. R CHOUDHURY MRS. K K CHOUDHURY (p- 3) MR. A H M R CHOUDHURY MS. M TALUKDAR MR. A SANDILYA (P- 1.1,1.2) MR. R. AHMED	GA, ASSAM MR. R BORPUJARI, SC, REVENUE DEPARTMENT MR.J M A CHOUDHURY(SC,HEALTH) MR.B GOGOI(SC,FINANCE) SC, HEALTH SC, FINANCE DEPTT.

5	WP(C)/18/2024 FIXED	M/S A K DAS AND SONS Versus UNION OF INAID AND 6 ORS.	MR. D DAS SR. ADV MR. K MOHAMMED MS S SHARMA MR. INDRAJIT BHUYAN	GA, ASSAM MR. JYOTIRMOY ROY (r-5,6) SC, NHAI M ALAMGEER (r-7) MR. A H M R CHOUDHURY (r-7) MRS S BARUAH MR. P K MUNIR (r-5,6) MR. C CHAKRAVARTY N AHMED (r-5,6) DY.S.G.I. MR B P SARMAH (r-5,6) B SAHA (r-5,6)
	WITH I.A.(Civil)/965/2024 in WP(C)/18/2024	JIO BP AND ANR Versus M/S A K DAS AND SONS AND 5 ORS	MR. JYOTIRMOY ROY MR B P SARMAH	GA, ASSAM GA, ASSAM SC, NHAI MR. K MOHAMMED
6	WP(C)/201/2024 FIXED	ANANTA ROY AND 7 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. S K TALUKDAR MR. J M A CHOUDHURY MR. A B T HAQUE	S R BARUAH MR B CHOUDHURY SC, AGRICULTURE DEPARTMENT SC, NHIDC SC, REVENUE
	WITH WP(C)/203/2024	ABDUL MATIN AND 3 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. S K TALUKDAR MR. J M A CHOUDHURY MR. A B T HAQUE	MR. S. R BARUAH MR B CHOUDHURY (SC, AGRICULTURE DEPT.) SC, NHIDC SC, REVENUE
8	WP(C)/1836/2024 FIXED	RAM SANKAR SINGH Versus THE UNION OF INDIA AND 6 ORS	MR P UPADHYAY MR A UPADHYAY MS. JYOTI CHETRY	MS. B SARMA DY.S.G.I. SC, G M D A SC, GMC
HEARING				
9	WP(C)/741/2014 WITH LCR 2 FILES	M/S ASSAM STATE TEXTILE CORPORATION LTD. Versus THE STATE OF ASSAM AND 16 ORS	MR. G CHOUDHURY MR.A K HALOI MR.P BARUAH	MR A DASGUPTA (R- 3,4,15) MR. S DAS (R-3,4,15) MR.S SARMA MR. S CHAKRABORTY (R- 3,4,9 to 17) MR K DAS (R-3,4,15) MR. M BARUAH MR. M ALOM MR. S. DAS, SC, AIDC SC, L C MR.M BARUAH MR.S K SWARGIARY
	WITH MC/1196/2014 in WP(C)/741/2014	DHIRENDRA CHANDRA SARMA and ORS. Versus M/S ASSAM STATE TEXTILE CORPORATION LTD. and ORS.	MR.S DAS MR.N BARUAH MR.H GOGOI MR.S K SWARGIARY	MR. G CHOUDHURY MR.S SARMA MR.A K HALOI MR.P BARUAH SC, L C
	WITH I.A./1696/2016 in WP(C)/741/2014	BIRENDRA CHANDRA TALUKDAR and ANR Versus M/S ASSAM STATE TEXTILE CORPORATION LTD. and 15 ORS.	APPLICANT-IN-PERSON	MR. G CHOUDHURY MR.S DAS MR.S SARMA MS.P BARUAH MR.A K HALOI MR.M BARUAH SC, L C MR.S K SWARGIARY
	WITH I.A.(Civil)/2014/2016 in WP(C)/741/2014	M/S ASSAM STATE TEXTILE CORPORATION LTD. Versus THE STATE OF ASSAM AND 16 ORS	MR. G CHOUDHURY MR.A K HALOI MR.P BARUAH	MR.S DAS MR.S SARMA MR.M BARUAH MR.S K SWARGIARY SC, L C

10	WP(C)/1352/2014 WITH OFFICE NOTE	ATLANTA MODULAR LTD. Versus THE STATE OF ASSAM AND 6 ORS	MR.D K MISHRA MR.B PRASAD MR.D BARUAH MS.D PHUKAN MS.D MUSAHARY	MS.M HAZARIKA MRS.V L SINGH C.G.C. MR.C K S BARUAH SC, G M D A ASSTT.S.G.I. SC, REVENUE
11	WP(C)/7861/2022 WITH WP(C) 5520/2022(D/O),FIXED	THE NORTH EAST FRONTIER RAILWAY AND 2 ORS Versus THE STATE OF ASSAM AND 3 ORS	MS. B SARMA	GA, ASSAM
12	WITH WP(C)/4610/2022	NANTULAL DEBNATH AND 37 ORS Versus THE UNION OF INDIA AND 8 ORS	MR. P J SAIKIA	GA, ASSAM MR H GUPTA MR H GUPTA ASSTT.S.G.I. SC, REVENUE
13	WITH WP(C)/4611/2022	TAPAN DAS AND 5 ORS Versus THE UNION OF INDIA AND 8 ORS	MR. P J SAIKIA	GA, ASSAM MRS. R DEVI ASSTT.S.G.I. SC, REVENUE
14	WITH WP(C)/4847/2022	SANJOY BHADRA AND 3 ORS Versus THE UNION OF INDIA AND 8 ORS	MR. P J SAIKIA MS D DUTTA	GA, ASSAM MR. K GOGOI ASSTT.S.G.I. SC, REVENUE
15	WITH WP(C)/4848/2022	MINTU KANTI DAS Versus THE UNION OF INDIA AND 8 ORS	MR. P J SAIKIA MS D DUTTA	GA, ASSAM MR. K GOGOI ASSTT.S.G.I. SC, REVENUE
16	WITH WP(C)/5433/2022	MANIK KALITA AND 5 ORS Versus THE UNION OF INDIA AND 8 ORS	MR. P J SAIKIA MS D DUTTA	GA, ASSAM MR. S K MEDHI (r-1 to 5) ASSTT.S.G.I. SC, REVENUE
17	WP(C)/8375/2022 FIXED	RATNESWAR PATGIRI AND 4 ORS Versus THE STATE OF ASSAM AND 12 ORS	MR. M DUTTA MR. N UDDIN MS S DEV	GA, ASSAM MR. A K JAIN (R4-R12) MR. A BHATTACHARJEE, SC, REVENUE & DISASTER MANAGEMENT DEPTT. MR. H GOSWAMI (R4-R12)
18	WITH WP(C)/7153/2023 CAVT. NO. 12462/023,	MD KHALIL UDDIN AND 6 ORS Versus THE STATE OF ASSAM AND ANR	MR. B CHAKRAVARTY MR. A NATH MS. A LALA	MR. A H M R CHOUDHURY PP, ASSAM FOR CAVEATOR
19	WP(C)/5946/2023 FIXED	HASMAT KHAN AND 96 ORS Versus THE STATE OF ASSAM AND 3 ORS.	MR S BORTHAKUR MR. J ABBAS MR M HANDIQUE MD I HUSSAIN AL AMEEN	GA, ASSAM SC, REVENUE

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LEAVE NOTE OF ADVOCATES FOR 06/08/2024

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2)	MR S SARMA	16-07-2024	To	15-09-2024
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6)	MR S BORTHAKUR	24-07-2024	To	10-08-2024
7)	MR. S SINHA	01-08-2024	To	09-08-2024
8)	MR. V K CHOPRA	14-08-2024	To	16-08-2024
9)	MR. R C DAS	01-08-2024	To	16-08-2024

10)	MS. D GHOSH	05-08-2024	To	06-08-2024
11)	MR D K BORDOLOI	06-08-2024	To	06-08-2024
12)	MR. O P BHATI	05-08-2024	To	11-08-2024
13)	MR. M H RAJBARBHUIYAN	05-08-2024	To	09-08-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Tuesday,6th August 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 18

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./2279/2024	LAKENDRA BASUMATARY @ LUKEND Versus THE STATE OF ASSAM	MR. SURAJIT DAS A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM
2	Bail Appln./2280/2024	DEBANJAN SAHA Versus UNION OF INDIA	MS B GOGOI MR J K Bhuyan MS. P GHOSH	SC, NCB
MOTION				
3	Crl.Pet./919/2024	PAKEEZAH AMMEN LASKAR @ KHUSHBU @ PAKEEZA AMIN LASKAR Versus SAHED AHMED LASKAR AND ANR	MR. K A MAZUMDER	PP, ASSAM
4	Crl.Pet./920/2024	SAHAB UDDIN CHOUDHURY Versus SAMSUR UDDIN CHOUDHURY	MR. M KHAN MS J AKTAR K MAINUDDIN	
5	Crl.Pet./921/2024	RAMJAN ALI Versus THE STATE OF ASSAM AND ANR	MR. A S TAPADER MR M AHMED	PP, ASSAM
ADMISSION				
6	Crl.Rev.P./379/2023 WITH LCR 2 FILES(SCANNED COPY), FIXED	MD MERAJUL ISLAM Versus THE STATE OF ASSAM AND ANR	MR. M A I HUSSAIN N ISLAM	MR. N UDDIN (R-2) MR. M ISLAM (R-2) MR. S K CHHETRY (R-2) PP, ASSAM
7	Crl.Rev.P./195/2024 FIXED	MD. NASIRUL ISLAM Versus THE STATE OF ASSAM	MD A RAHMAN MR. M RAHMAN	PP, ASSAM
8	Crl.Pet./844/2024 FIXED	ROUSAN ALI AND ANR Versus THE STATE OF ASSAM	MS. T SOM MR H DAS MS. U HAZARIKA	PP, ASSAM
BAIL HEARING (BA)				
9	Bail Appln./3932/2023 WITH CASE RECORD(SCANNED COPY)	MD. HASAN ALI Versus THE STATE OF ASSAM	MR. J M A CHOUDHURY MR. A B T HAQUE MS HIMADRI BORAH	PP, ASSAM
10	Bail Appln./4088/2023 WITH CASE RECORD(SCANNED COPY)	LENMINTHANG KIPGEN AND 2 ORS Versus THE UNION OF INDIA	MR. C K NATH MR. S MUNIR	SC, DRI

11	Bail Appln./4312/2023 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE	SAMRUL ISLAM AND ANR Versus THE STATE OF ASSAM	MR. D HUSSAIN MR. M AHMED MD I H LASKAR	PP, ASSAM
12	Bail Appln./4563/2023 WITH CASE RECORD(SCANNED COPY)	TYAGRAJAN M. Versus THE UNION OF INDIA	MR. S N TAMULI MS. P K ZANNAT MS. A BEGUM MS P DEKA	SC, NCB
13	Bail Appln./562/2024 WITH CASE RECORD(SCANNED COPY)	JABIR HUSSAIN Versus THE STATE OF ASSAM.	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	PP, ASSAM
14	Bail Appln./998/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE	RAJU DAS Versus THE STATE OF ASSAM	MR U S BORGHAIN	PP, ASSAM
15	Bail Appln./1140/2024	BIJOY DAS AND ANR Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
16	Bail Appln./1362/2024 WITH CASE RECORD(SCANNED COPY)	JITEN BARMAN Versus THE STATE OF ASSAM AND ANR.	MR P KATAKI MS S BARPUJARI MRS R BEGUM MS. A LALA	PP, ASSAM
17	Bail Appln./1428/2024 WITH CASE RECORD(SCANNED COPY), FIXED	ANITA ROY Versus THE STATE OF ASSAM	MR B P BORAH J DASGUPTA MR P J DUTTA	PP, ASSAM
18	Bail Appln./1564/2024 WITH CASE RECORD(SCANNED COPY)	CHANDRA VIR Versus NARCOTICS CONTROL BUREAU	MR. N ANAND MR H ALI MR D PEGU MR. R KONWAR	SC, NCB
19	Bail Appln./1647/2024 WITH CASE RECORD(SCANNED COPY), FIXED	MRINAL BAISHYA Versus THE STATE OF ASSAM AND ANR	MR. A PARAMANIK P. KALITA	PP, ASSAM
20	Bail Appln./1768/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE	MOHOR ALI @ MAHAR ALI Versus THE STATE OF ASSAM	MR. M H TALUKDAR	PP, ASSAM
21	Bail Appln./1781/2024 WITH CASE RECORD(SCANNED COPY)	ABDUL JALIL Versus THE STATE OF ASSAM	MRS. K DEVI MS S A KHALIFA	PP, ASSAM
22	Bail Appln./1806/2024 FIXED	DHIRENDRA RAWAT AND ANR. Versus THE STATE OF ASSAM	MR. B CHAKRABORTY MR K L GUPTA MRS P HAZARIKA	PP, ASSAM
23	Bail Appln./1848/2024 WITH OFFICE NOTE	KHALID AHMED BARBHUIYA AND ANR. Versus THE UNION OF INDIA	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MR S H SIKDAR MD R ISLAM MD IMRAN	DY.S.G.I.
24	Bail Appln./1877/2024 WITH OFFICE NOTE	MD. RAJAK ALI @ DHAN ALI @ KALIA Versus THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM MD IMRAN	PP, ASSAM
25	Bail Appln./1915/2024 FIXED	ASHMA KHATUN Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MR S K CHHETRY MS. A AKHTAR	PP, ASSAM
26	Bail Appln./1945/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE	MINTU LAL Versus THE STATE OF ASSAM	MR. M KHAN MS J AKTAR K MAINUDDIN	PP, ASSAM
27	Bail Appln./2020/2024 FIXED	SARBANU BEGUM @ MARJINA Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY	PP, ASSAM
28	Bail Appln./2056/2024 WITH OFFICE NOTE, FIXED	SHAJAHAN AHMED Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY MS R DEKA	PP, ASSAM

29	Bail Appln./2058/2024 FIXED	HAMIDUL MONDAL @ HAMIDUL MANDAL AND ANR Versus THE STATE OF ASSAM AND ANR	MR. SURAJIT DAS A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM
30	Bail Appln./2072/2024 FIXED	PRITAM DEY Versus THE STATE OF ASSAM	MR. S AHMED MS. M. KHATUN MS N AKTAR	PP, ASSAM
31	Bail Appln./2087/2024 WITH OFFICE NOTE, FIXED	PRANJAL DAS Versus THE STATE OF ASSAM AND ANR	MR. A PAUL	PP, ASSAM
32	Bail Appln./2116/2024 FIXED	FARUK SK Versus THE STATE OF ASSAM	MR. M ISLAM MS A KHATUN	PP, ASSAM
<u>BAIL HEARING</u>				
33	AB/2949/2023	DEEPIJIT PAUL Versus THE STATE OF ASSAM	MS. T SOM MR. P TELI	PP, ASSAM
34	AB/4069/2023 FIXED	MANOJ KUMAR NARJINARY Versus THE STATE OF ASSAM	MR. T DEURI MRS. R S DEURI MR D S DEKA MS A DAS	PP, ASSAM
35	AB/659/2024 FIXED	SHASHWANT SINGH @ SRI SHASHWAT SINGH BUNDELA Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR S H SIKDAR MR. D BORA MR. N MAHAJAN	MR. A K BHUYAN MR. M MORE PP, ASSAM
36	AB/923/2024 FIXED	HEMANTA KR. GOGOI AND 2 ORS. Versus THE STATE OF ASSAM	MR. M BISWAS J U AHMED A SAIKIA MR. R K MUSHAHARY MR S A REEYAZ	PP, ASSAM
37	AB/1192/2024 FIXED	AHMED ALI @ AHMOT ALI Versus THE STATE OF ASSAM AND ANR	MD K RAHMAN	PP, ASSAM
38	AB/1442/2024 FIXED	DIPANKAR BARMAN Versus THE STATE OF ASSAM	MRS. B GOGOI MR. S RANA MS M BORAH	PP, ASSAM
39	AB/1543/2024 FIXED	PULIN MAHANTA Versus THE STATE OF ASSAM AND ANR.	MR. P D NAIR MR G ALAM MR. H ROHMAN MS S GOYAL MR P R SARMA	PP, ASSAM
40	AB/1698/2024 FIXED	RUHUL AZAD BARBHUIYA Versus THE STATE OF ASSAM AND ANR.	MR. A M S MAZUMDER	PP, ASSAM
41	AB/1797/2024 FIXED	MUJAHID RAHMAN Versus THE STATE OF ASSAM AND ANR	MR. N UDDIN MR. M ISLAM MR S K CHHETRY MS. A AKHTAR	PP, ASSAM
<u>ORDERS</u>				
42	I.A.(CrI.)/500/2020 BA 2017/2020(D/O) in Bail Appln./2017/2020	THE STATE OF ASSAM Versus SANGITA LAISHANGBAM @ L SANGITA RANI	PP, ASSAM	MR. D BORA MR. N MAHAJAN MR S T ADNAN
43	I.A.(CrI.)/503/2024 WITH CASE RECORD in AB/845/2024 WITH AB/845/2024	EDRIS ALI Versus HABIBUR RAHMANA AND ANR HABIBUR RAHMAN Versus THE STATE OF ASSAM AND ANR.	MS. A MEDHI MR. A ISLAM PP, ASSAM MR. S SAHU MR N BARUAH	MR. S SAHU PP, ASSAM
<u>HEARING</u>				

44	Crl.A./6/2009 WITH LCR 4 FILES, FIXED	MD. MAZIBUDDIN AHMED Versus THE STATE OF ASSAM	MR. N H MAZARBHUYAN MR. D K DEKA MR. A M DUTTA MR. M AGARWALLA MR. N Z AHMED MS R MAHANTA MR. N I MAZARBHUYAN MR. S K SHARMA	PP, ASSAM
	WITH I.A.(Crl.)/341/2021 in Crl.A./6/2009	MAZIBUDDIN AHMED Versus THE STATE OF ASSAM	MR. M AGARWALLA	PP, ASSAM
45	Crl.A./63/2011 WITH LCR 6 FILES, FIXED	PUNYA KANTA DAS Versus STATE OF ASSAM	MR.B M CHOUDHURY MS. B SARMA, AMICUS CURIAE MS.S CHOUDHURY	PP, ASSAM
46	Crl.A./86/2011 WITH LCR 5 FILES, FIXED	BHIM KANTA DUTTA AND ANR Versus THE STATE OF ASSAM	MR. P K BORAH MR.B BURAGOHAIN MR.S BORTHAKUR	PP, ASSAM
47	Crl.A./208/2013 WITH LCR 6 FILES, P.B.-1	MONI GOGOI, Versus THE STATE OF ASSAM,	MR.P J SAIKIA MR.K BARUAH MR.R S MISHRA MR.S SHAH	MR.T J MAHANTA MS.P BHATTACHARYA MR.A BHATTACHARYA PP, ASSAM
48	Crl.A./209/2013 WITH LCR 5 FILES, P.B.-2	DEBA KR. DUTTA Versus THE STATE OF ASSAM,	MR.M BISWAS MR.A BARUAH MS.R GOGOI MR.M BORAH	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 06/08/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR S SARMA	16-07-2024	To	15-09-2024
3)	MS. N M DEKA	17-07-2024	To	20-12-2024
4)	MR. B BARMAN	28-07-2024	To	08-08-2024
5)	MS B R A SULTANA	26-07-2024	To	15-08-2024
6)	MR S BORTHAKUR	24-07-2024	To	10-08-2024
7)	MR. S SINHA	01-08-2024	To	09-08-2024
8)	MR. V K CHOPRA	14-08-2024	To	16-08-2024
9)	MR. R C DAS	01-08-2024	To	16-08-2024
10)	MS. D GHOSH	05-08-2024	To	06-08-2024
11)	MR D K BORDOLOI	06-08-2024	To	06-08-2024
12)	MR. O P BHATI	05-08-2024	To	11-08-2024
13)	MR. M H RAJBARBHUIYAN	05-08-2024	To	09-08-2024



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[For Tuesday,6th August 2024]

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[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 21

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./2151/2024	BASED ALI Versus THE STATE OF ASSAM AND ANR	MR. J AHMED MS A HUSSAIN R BEGUM H G DAISY MR. R ISLAM MR N ZAMAN	PP, ASSAM
2	Bail Appln./2281/2024	RANJIT SINGH Versus THE UNION OF INDIA	MR. U K BARMAN MR H ALI MR. M MALAKAR MR. R KONWAR MS B KOUSHIK	SC, NCB
3	Bail Appln./2283/2024	ABDUL SELIM AND 2 ORS. Versus THE STATE OF ASSAM	MR T N SRINIVASAN MR. N ISLAM MS S PARBIN	PP, ASSAM
4	Bail Appln./2284/2024	AMJED ALI Versus THE STATE OF ASSAM	MR B M DEKA MS LR KHANAM MR R.AHMED	PP, ASSAM
5	Bail Appln./2285/2024	ANIL PATNAYAK Versus THE STATE OF ASSAM	MR. A B T HAQUE MS. R. R. SAIKIA	PP, ASSAM
6	Bail Appln./2287/2024	JANAK BASUMATARY Versus THE STATE OF ASSAM	MR K THAKUR MR D MEDHI MR. A HUDA MS R BEGAM	PP, ASSAM
MOTION				
7	Tr.P.(CrI.)/28/2024	JESMINA PARBIN Versus ABDUS SATTAR	MRS A SAIKIA MS. U SAUD	
	WITH I.A.(CrI.)/667/2024 in Tr.P.(CrI.)/28/2024	JESMINA PARBIN Versus ABDUS SATTAR,	MRS A SAIKIA	
8	CrI.Rev.P./287/2024	PRASANTA GARAI Versus THE STATE OF ASSAM	P J DAS MR. S P MUKHARJEE	PP, ASSAM
9	CrI.Rev.P./288/2024	MOIDAN ALI AND 6 ORS Versus THE STATE OF ASSAM AND ANR	MR. M AHMED MD I H LASKAR	PP, ASSAM

10	Crl.Rev.P./290/2024	MUKTAR ALI Versus ALINA AHMED	MR. S Ali MD S HUSSAIN	
11	Crl.Rev.P./291/2024	SUTAN SAHA Versus BIREN DEV NATH	MR. A R SIKDAR MR. S I TALUKDAR	
12	Crl.Pet./898/2024	ISMAIL HUSSAIN @ ISMAIL ALI AND 3 ORS Versus THE STATE OF ASSAM AND ANR	MR. S CHAUHAN MR. P MAZUMDER MR N ALAM R DEB	PP, ASSAM
13	Crl.Pet./899/2024	BABULAL JAIN @ GUNJAN JAIN Versus MIMISHA DAS @ MOON	MR. R BORA MS R MEDHI	
14	Crl.Pet./900/2024	MADHURJYA GOGOI Versus THE STATE OF ASSAM AND ANR	MR. J C GOGOI MR. S ALI MR B ISLAM	PP, ASSAM
15	Crl.Pet./905/2024	RANJIT KUMAR DEKA @ RANJIT DEKA Versus THE STATE OF ASSAM AND ANR	MR. K R PATGIRI MS CHITRALEKHA DAS MS. D. DEVI	PP, ASSAM
16	AB/2043/2024	WAHIDUL ISLAM Versus THE STATE OF ASSAM AND ANR	MR Z HUSSAIN MS B B AHMED MR. RASHIDUL ISLAM	PP, ASSAM
ADMISSION				
17	Crl.Pet./484/2019 WITH LCR 3 FILES(SCANNED COPY), FIXED	SWATI BIDHAN BARUAH Versus THE STATE OF ASSAM AND ANR.	MS. N MODI MR A K AZAD MR I AHMED MR J RAJBONGSHI	MR. M K DAS (LEGAL AID COUNSEL FOR R-2) PP, ASSAM
18	Crl.Pet./127/2024 WITH LCR 1 FILE(SCANNED COPY), FIXED	AVINASH BHARTIA AND ANR Versus THE CENTRAL BUREAU OF INVESTIGATION	MR. M PHUKAN MR. K K DUTTA MR. B GOGOI MR P NAYAK MR A CHALIHA MS. RUKMINI BARUA MS. PADMINI BARUA MR P TALUKDAR	SC, CBI
19	Crl.Pet./188/2024 FIXED	NILAN SINGHA @ NILON SINGHA Versus THE STATE OF ASSAM AND 2 ORS	MR. M DUTTA MS. S DEV MR. M DEY MR. J MAHANTA	MR. M ALI (R-2) MS. A CHAKMA (R-3) MR. J. ISLAM (R-2) MR. J. E. SARKAR (R-2) PP, ASSAM
20	Crl.Pet./798/2024 FIXED	TRIPLE I ACHUMI TRADERS Versus THE STATE OF ASSAM	MR. K BORUAH MR. M ALAM MS. P BORAH	PP, ASSAM
21	Crl.Pet./838/2024 FIXED	KAMALA BEGUM Versus THE STATE OF ASSAM AND AND ANR	MS. T SOM MR H DAS MS. U HAZARIKA	PP, ASSAM
BAIL HEARING (BA)				
22	Bail Appln./1028/2024 WITH CASE RECORD(SCANNED COPY)	MD. NAUSED ALI @ NASHWED ALI Versus THE STATE OF ASSAM AND 2 ORS.	MR. R Deka S I AKAND	PP, ASSAM
23	Bail Appln./1218/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE	IKTAR ALI @ IKTTARUL HAQUE @ EKTAR ALI Versus THE UNION OF INDIA,	MR. S RAHMAN MRS S GOSWAMI	SC, NCB
24	Bail Appln./1299/2024 WITH CASE RECORD(SCANNED COPY), FIXED	DEBOJYOTI SAIKIA @ ANKUR Versus THE STATE OF ASSAM AND ANR.	MR. S MUNIR	PP, ASSAM
25	Bail Appln./1387/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	IKRAMUL ALI Versus THE STATE OF ASSAM	MR. P RAHMAN MR S ISLAM	PP, ASSAM
26	Bail Appln./1664/2024 WITH CASE RECORD(SCANNED COPY)	MONU ALI Versus THE STATE OF ASSAM AND ANR.	MR. S MUNIR MR. S RANA	PP, ASSAM

27	Bail Appln./1852/2024 FIXED	HIBJUR RAHMAN Versus THE STATE OF ASSAM AND ANR.	MRS R BEGUM MR. N J DUTTA MR R A AHMED MR M AHMED	PP, ASSAM
28	Bail Appln./1865/2024	MD. ANUWAR HUSSAIN Versus THE STATE OF ASSAM	MS. G BORAH	PP, ASSAM
29	Bail Appln./1919/2024 WITH CASE RECORD(SCANNED COPY)	MD. KAMRUL ISLAM Versus THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR	PP, ASSAM
30	Bail Appln./1926/2024 WITH CASE RECORD(SCANNED COPY)	PREM GOGOI Versus THE STATE OF ASSAM	MR. R SEKHAR A BORMAN	PP, ASSAM
31	WITH Bail Appln./1932/2024	JHON PATIR Versus THE STATE OF ASSAM	MR. B PHUKAN MR. P K GOGOI	PP, ASSAM
32	Bail Appln./2026/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE	SMTI. SAIRA BEGUM Versus THE STATE OF ASSAM	MR D BANERJEE MS M BOSE MS. R DEVI	PP, ASSAM
33	Bail Appln./2192/2024 FIXED	ANUWAR ALI Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY	PP, ASSAM

BAIL HEARING

34	AB/1203/2024 WITH CASE RECORD(SCANNED COPY)	ROBIUL ISLAM @ ROBIAL HUSSAIN MEGRUL Versus THE STATE OF ASSAM AND ANR	MR. D GOGOI MR. R BORA	MR S C DAS (R-2) P BURAGOHAIN (R-2) MR. C. SHIL (R-2) PP, ASSAM
35	AB/1336/2024	CHIRAN DAS Versus THE STATE OF ASSAM AND ANR	MR S BORTHAKUR MR. D GOGOI	PP, ASSAM
36	AB/1603/2024 FIXED	DEVA DOLEY @ DEBA DOLEY Versus THE STATE OF ASSAM	MR. J C GOGOI MR. R KALITA MR B ISLAM	PP, ASSAM
37	AB/1746/2024	SAHIDUL ISLAM MIAH Versus THE STATE OF ASSAM	MR M BEZBARUAH MR. A LAL MR A BRAHMA	PP, ASSAM
38	AB/1769/2024 FIXED	FARAJUL HOQUE @ FARAJUL ALI Versus THE UNION OF INDIA	MR. A PARAMANIK P. KALITA	DY.S.G.I.
39	AB/1925/2024 FIXED	RAHAM ALI Versus THE STATE OF ASSAM	MR A K AZAD	PP, ASSAM
40	AB/1950/2024 FIXED	NISAN ALI AND 3 ORS Versus THE STATE OF ASSAM	MD H R AHMED MR J I MONDAL MR J ISLAM	PP, ASSAM

ORDERS

41	I.A.(CrI.)/670/2024 FIXED in AB/1114/2024 WITH AB/1114/2024	SANDEEP KR NAHATA, Versus THE STATE OF ASSAM AND 2 ORS PRAVEEN KOTHARI AND ANR. Versus THE STATE OF ASSAM	MR. A K BHUYAN MS. N CHOUDHURY MR. S D PURKAYASTHA MR S P DAS MD A ISLAM	PP, ASSAM MR. A K BHUYAN MS. N CHOUDHURY MR. A KHOUND MS B BORA MR A SHARMA MR A TALUKDAR MR J DAS PP, ASSAM
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HEARING

42	CrI.A./213/2012 WITH LCR 6 FILES, FIXED	RABEN KALITA Versus THE STATE OF ASSAM	MR.B K MAHAJAN MR.P K DAS MR.R ALI MRN J DAS MR.A CHOUDHURY	PP, ASSAM
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43 [Crl.A./225/2013](#)
WITH LCR 5 FILES, P.B.-2

JADUMANI SARKAR
Versus
THE STATE OF ASSAM,

MR.M U MAHMUD
MR.A T SARKAR
MR.M I HUSSAIN
MR.S HOQUE
MR.H R CHOUDHURY

PP, ASSAM

44 [Crl.Rev.P./140/2017](#)
FIXED

RAJ KUMAR SINGH
Versus
THE STATE OF ASSAM and ANR.

MR. RAJIV AGNIHOTRI
MS.R DEVI

MR. P BORA
MS.S JAHAN(ADDL.
P.P.,ASSAM)
MR.B GOGOI(SC, FINANCE
& TAXATION)
MR. A CHETIA
PP, ASSAM
MR. M SAHEWALLA

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LEAVE NOTE OF ADVOCATES FOR 06/08/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR S SARMA	16-07-2024	To	15-09-2024
3)	MS. N M DEKA	17-07-2024	To	20-12-2024
4)	MR. B BARMAN	28-07-2024	To	08-08-2024
5)	MS B R A SULTANA	26-07-2024	To	15-08-2024
6)	MR S BORTHAKUR	24-07-2024	To	10-08-2024
7)	MR. S SINHA	01-08-2024	To	09-08-2024
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9)	MR. R C DAS	01-08-2024	To	16-08-2024
10)	MS. D GHOSH	05-08-2024	To	06-08-2024
11)	MR D K BORDOLOI	06-08-2024	To	06-08-2024
12)	MR. O P BHATI	05-08-2024	To	11-08-2024
13)	MR. M H RAJBARBHUIYAN	05-08-2024	To	09-08-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

COURT NO: 24

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	CRP/62/2024 CAVT. NO.03952/024, FIXED	SIDDHARTHA SEN Versus ROMA CHOUDHURY AND ANR	MR. S K GHOSH MR S NATH	MR. D MAZUMDAR MR GAURAV R DUTTA MR. D MAZUMDAR FOR CAVEATOR
BAIL HEARING (BA)				
2	Bail Appln./1306/2024	MD. SAIDUL ANSARI @ SADUL ANSARI Versus THE STATE OF ASSAM	MR. S MUNIR MR. D ZAKARIA	PP, ASSAM
BAIL HEARING				
3	AB/719/2024 WITH CASE RECORD(SCANNED COPY), FIXED	KAZI GULAM MUSTAFA Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY MR. M ALAM	PP, ASSAM
4	AB/726/2024	KAZI GULAM MUSTAFA Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
5	AB/1356/2024 FIXED	JEYABUR RAHMAN @ JIABUR Versus THE STATE OF ASSAM	MR. H S BORAH	PP, ASSAM
6	AB/1840/2024 FIXED	SANJU KUMAR CHETRY Versus THE STATE OF ASSAM	MR. A M BORA MS. C CHOUDHURY MR. V A CHOWDHURY	PP, ASSAM
ORDERS				
7	RSA/310/2018 WITH LCR, B/O	SMTI IRA BARUAH and 3 ORS, Versus ANITA RAO	MR. A K PURKAYASTHA MR.M J BARUAH	MR.N DEKA MR.D DEKA
8	MFA/11/2024 FIXED	UNITED INDIA INSURANCE COMPANY LIMITED Versus MANOJ SAIKIA AND ANR.	MR. R C PAUL	
	WITH I.A.(Civil)/421/2024 in MFA/11/2024	UNITED INDIA INSURANCE COMPANY LIMITED Versus MANOJ SAIKIA AND ANR.	MR. R C PAUL	

9	WITH MFA/12/2024	UNITED INDIA INSURANCE COMPANY LIMITED Versus MANOJ SAIKIA AND ANR.	MR. R C PAUL	
	WITH I.A.(Civil)/458/2024 in MFA/12/2024	UNITED INDIA INSURANCE COMPANY LIMITED Versus MANOJ SAIKIA AND ANR.	MR. R C PAUL	
HEARING				
10	MACApp./271/2020 PART-HEARD, WITH LCR, FIXED	SAPNA PURI @ SAPNA DEVI AND 3 ORS. Versus MD. SAHADOT ALI AND ANR	MR. K K BHATTA MR. A LAL MS JONA TALUKDAR	MS R DEVI
	WITH I.A.(Civil)/2930/2022 in MACApp./271/2020	SAPNA PURI @ SAPNA DEVI AND 3 ORS. Versus MD. SAHADOT ALI AND ANR	MR. A LAL	MS R DEVI
11	Crl.A./424/2023 0 Y 10 M 5 D :PART-HEARD, LCR 3 FILES	ABU SIDDIQUE @ CHUTTU Versus THE STATE OF ASSAM AND ANR.	MR M J QUADIR MR. A K HANNAN	K U AHMED (R-2) MS P SARMA (R-2) PP, ASSAM
	WITH I.A.(Crl.)/1115/2023 in Crl.A./424/2023	ABU SIDDIQUE @ CHUTTU Versus THE STATE OF ASSAM AND ANR.	MR M J QUADIR MR. A K HANNAN	PP, ASSAM
12	RSA/22/2012 WITH LCR, B/O	NUR MOHAMMAD AND 7 ORS Versus LEGAL HEIRS OF LATE TARUBALA SAHA , JAGADISH CH. SAHA AND ORS	MR.R ALI MR.S HUSSAIN MD.M Z SHAH	MR.A R SIKDAR MR.N AHMED MR.M H TALUKDAR MR.A HUSSAIN MR.A KALAM
	WITH MC/408/2012 in RSA/22/2012	NUR MOHAMMAD AND 7 ORS Versus LEGAL HEIRS OF LATE TARUBALA SAHA , JAGADISH CH. SAHA AND ORS	MR.R ALI MR.S HUSSAIN MD.M Z SHAH	
	WITH MC/467/2013 in RSA/22/2012	NUR MOHAMMAD AND 7 ORS Versus RUP BHANU KHATUN and ORS.	MR.R ALI MR.S HUSSAIN MD.M Z SHAH	MR.A R SIKDAR MR.N AHMED MR.M H TALUKDAR MR.A HUSSAIN MR.A KALAM
	WITH MC/2701/2013 in RSA/22/2012	NUR MOHAMMAD AND 7 ORS Versus ON THE DEATH OF DELOWAR HUSSAIN, HIS LEGAL HEIRS - HASEN MONDAL and 2 ORS	MR.R ALI MR.S HUSSAIN MD.M Z SHAH	MR.A R SIKDAR MR.N AHMED MR.M H TALUKDAR MR.A HUSSAIN MR.A KALAM
13	MFA/89/2013	NATIONAL INSURANCE CO. LTD. Versus MAINA KALITA and ANR	MR.R SARMA MR.S SAIKIA MRS. S ROY MR. D MAZUMDAR MS.R D BHUYAN MS. I DAS	
14	RSA/116/2014 CAVT. NO. 234/2014 WITH LCR, FIXED	ON THE DEATH OF ABDUL HAMID (GHARI MISTRY) HIS LEGAL HEIRS Versus RAM NAGINA GUPTA and ANR.	MR.J AHMED MS.S KALITA MR.M ANSARI MS.D BORA	MR.A DAS MS.M BORDOLOI MR.M AGARWALLA MR.N SARMAH MR. N I KHAN MDK RAHMAN MS H AHMED MASSAR BORAH T. JAMIR FOR CAVEATOR GA, ASSAM
15	RSA/176/2014 WITH LCR	JAINUL HOQUE CHOUDHURY Versus SIDDIQUE AHMED and 5 ORS.	MR.A B CHOUDHURY MR.M A CHOUDHURY MR.M K SHARMA	

16	RSA/225/2015 WITH LCR, FIXED	MD HAIDAR ALI and ANR Versus KHAYAR UDDIN MOLLAH	MR.H R A CHOUDHURY MR.A F N U MOLLAH MS.R CHOUDHURY MS.E YASMIN	MR.M U MAHMUD MR.A DAS MR.S HAQUE MR.M ALI MR.M R Z CHOUDHURY
17	RSA/198/2016 WITH LCR, FIXED	MD MAKADDAS ALI Versus MD LECHAN UDDIN and 29 ORS	MR M J QUADIR MR.S B LASKAR MR.S Y AHMED MS. M KHANIKAR	MS. R CHOUDHURY MR.A H M R CHOUDHURYR- 1-3 MS.P SHARMA(R- 1-3)
18	RSA/219/2016 WITH LCR, FIXED	ON THE DEATH OF SHRI AMARESH CHANDRA DAS, HIS LEGAL HEIRS AND 7 ORS Versus ON THE DEATH OF SHRI MUNINDRA CHANDRA DAS, HIS LEGAL HEIRS AND 4 ORS	MRM J QUADIR MR.S Y AHMED MS. M KHANIKAR MR.V M THOMAS	GA, ASSAM MS. R CHOUDHURY MR.S R BORUAH MS.S S ZIA(R-1) MR N RAHMAN MS F N ZAMAN MRS.R CHOUDHURY(R-1)
19	RSA/223/2016 WITH LCR, FIXED	OSIA BEWA and 12 ORS Versus MUSTT REZAUN NESSA and ANR	MR.T J MAHANTA MS.P MAHANTA MR.A BHATTACHARYA MR.D MAHANTA	MR G P BHOWMIK MR A ISLAM (R1) MS.M KALITA MS.P CHETIA
	WITH I.A.(Civil)/1572/2016 in RSA/223/2016	OSIA BEWA and 12 ORS Versus MUSTT REZAUN NESSA and ANR	MR.T J MAHANTA MS.P MAHANTA MS.M KALITA MR.A BHATTACHARYA MR.D MAHANTA	
20	Intest.Cas./6/2017 WITH CLR, FIXED	SMTI MINU DAS and 2 ORS Versus SMTI BULU DAS and 2 ORS	MRA UPADHYAY MS.K JAIN MS.P UPADHYAY	S ALI MR. J SARMAH MR. N ALAM S U AHMED MR. A IKBAL A K SHARMA MS. M NATH K JAIN MS S SIDDIQUA
21	RSA/56/2017 WITH LCR, FIXED	ON THE DEATH OF MD FAKARUDDIN LASKAR HIS LEGAL HEIRS HAZIRA BEGUM LASKAR and 7 ORS Versus TAJ UDDIN LASKAR	MR.L R MAZUMDER	MS. R CHOUDHURY MR.G UDDIN MR.N H LASKAR MS.P A TALUKDAR MS S S ZIA
22	CRP/57/2018 CAVT. NO.0301/2018 WITH LCR, FIXED	GOBARDHAN PRASAD MODI Versus THE AHMED TEA CO. (P) LTD.	MR. P J SAIKIA MR. R S MISHRA	MR. K N CHOUDHURY FOR CAVEATOR MR. J PATOWARI
23	FAO/42/2019 CAVT. NO.0838/2019	CHEMISTS AND DRUGGISTS ASSOCIATION OF ASSAM AND 2 ORS Versus ASSAM DRUG DEALER ASSOCIATION (ADDA) AND 4 ORS.	MR. D SAIKIA MR. R BORPUJARI MR. B GOGOI MS. N BORDOLOI MR. A PHUKAN	MR. K N CHOUDHURY MR S BHARALI MS. S PARVEEN MR. A CHAMUAH MR. M DAS FOR CAVEATOR MR. N K NEOG
	WITH I.A.(Civil)/537/2020 in FAO/42/2019	ASSAM DRUG DEALER ASSOCIATION(ADDA) Versus CHEMISTS AND DRUGGISTS ASSOCIATION OF ASSAM AND 6 ORS	MR. K N CHOUDHURY MR S BHARALI MR S BHARALI MR. A CHAMUAH MR. N K NEOG	MR. R BORPUJARI
	WITH I.A.(Civil)/2848/2022 in FAO/42/2019	ASSAM DRUG DEALER ASSOCIATION (ADDA) Versus CHEMISTS AND DRUGGISTS ASSOCIATION OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR. N K NEOG	MR. N UPADHAYAY MR. R BORPUJARI
24	FAO/41/2019 CAVT. NO. 0839/2019	ALL INDIA ORGANIZATION OF CHEMIST AND DRUGGISTS (AIOCD), Versus ASSAM DRUG DEALER ASSOCIATION AND ANR	MR. D BARUAH MS. N UPADHYAY	MR. K N CHOUDHURY MR S BHARALI MS. S PARVEEN (R-2) MR. A CHAMUAH MR. M DAS FOR CAVEATOR MR. N K NEOG

WITH
[I.A.\(Civil\)/594/2020](#)
in FAO/41/2019

ASSAM DRUG DEALER ASSOCIATION
AND ANR

MR. K N CHOUDHURY
MR S BHARALI
MR. M DAS
MR. N K NEOG

MR D BARUAH

Versus

ALL INDIA ORGANIZATION OF CHEMIST
AND DRUGGISTS (AIOCD),

SRI KAMAL CHANDRA MAHANTA

MR. A C SARMA
MR G BHARADWAJ
MR B DEORI

MR. A SATTAR
MR. P P BORTHAKUR
MAYUR DAS

Versus

SMTI. MANIKA MAHANTA AND 5 ORS.

MUSTAK AHMED

A I AHMED

MR. R J BORDOLOI

Versus

AZADUR RAHMAN HAZARIKA

MR A IKBAL
MR R BARUAH
MR S ALI

R ALI
FOR CAVEATOR

THE ORIENTAL INSURANCE COMPANY
LIMITED

MR. S K GOSWAMI
MR. A DUTTA
MR. R SHARMA
MRS. P M DUTTA

MR. B PURKAYASTHA (R1-
R3)
MR A B DEY (R1-R3)
MR. S SUTRADHAR (R5,
R6)

Versus

MAYMUN NESSA BARBHUYIA AND 5 ORS

WITH
[I.A.\(Civil\)/989/2020](#)
in MACApp./152/2020

THE ORIENTAL INSURANCE COMPANY
LIMITED

MR. A DUTTA
MRS. P M DUTTA

Versus

MAYMUN NESSA BARBHUYIA AND 5 ORS

ON THE DEATH OF TAPAN DAS, HIS
LEGAL HEIRS AND 3 ORS

MR. M DAS
MR. B D DEKA
N CHAUDHURY

MR N ALAM

Versus

SRI KAILASH BANIA AND 5 ORS

MD.MAJID

MR. P J SAIKIA, SR. ADV
MR. R S MISHRA
MR K J SAIKIA

MR. P P DUTTA
MS P SARMA
FOR CAVEATOR

Versus

WAHIDA BEGUM AND ANR.

E EIGHTEEN.COM LTD AND 2 ORS

MR. S SARMA
MR D DAS

MR. U HAZARIKA
MR. J ROY

Versus

FITJEE LTD

WITH
[I.A.\(Civil\)/1359/2024](#)
in FAO/31/2024

E EIGHTEEN.COM LTD AND 2 ORS

MR. S SARMA
MR D DAS

Versus

FITJEE LTD

WITH
[I.A.\(Civil\)/2175/2024](#)
in FAO/31/2024

FITJEE LTD

MR. U HAZARIKA

MR S SARMA

Versus

E EIGHTEEN.COM LTD AND 2 ORS

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LEAVE NOTE OF ADVOCATES FOR 06/08/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR S SARMA	16-07-2024	To	15-09-2024
3)	MS. N M DEKA	17-07-2024	To	20-12-2024
4)	MR. B BARMAN	28-07-2024	To	08-08-2024
5)	MS B R A SULTANA	26-07-2024	To	15-08-2024
6)	MR S BORTHAKUR	24-07-2024	To	10-08-2024
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8)	MR. V K CHOPRA	14-08-2024	To	16-08-2024
9)	MR. R C DAS	01-08-2024	To	16-08-2024
10)	MS. D GHOSH	05-08-2024	To	06-08-2024
11)	MR D K BORDOLOI	06-08-2024	To	06-08-2024
12)	MR. O P BHATI	05-08-2024	To	11-08-2024
13)	MR. M H RAJBARBHUIYAN	05-08-2024	To	09-08-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Tuesday,6th August 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE BUDI HABUNG

COURT NO: 25

[MAC.APEAL AND CIVIL BENCH-III MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	MACApp./120/2020 B/O,WITH LCR	THE NATIONAL INSURANCE COMPANY LIMITED Versus SMTI. BINA BORUAH AND 3 ORS	MR. A DUTTA MR. P J BARMAN MRS. P DUTTA	MR. A K GUPTA (R-3,4) MR. N BORUAH MR. R S MISHRA (R-3,4)
	WITH I.A.(Civil)/723/2020 in MACApp./120/2020	THE NATIONAL INSURANCE COMPANY LIMITED Versus SMTI. BINA BORUAH AND 3 ORS	MR. A DUTTA MRS. P DUTTA	MR. N BORUAH (R-1,2) MS B SAIKIA (R-1,2)
HEARING				
2	MACApp./86/2021 PART HEARD,WITH LCR 2 FILES AND OFFICE NOTE	LIBERTY GENERAL INSURANCE COMPANY LTD. (EARLIER LIBERTY VIDEOCON GENERAL INSURANCE CO. LTD.) Versus URMILA JOSHI AND 2 ORS.	MR T KALITA MR. A KAKATI	MR. N. DEBNATH (r-1,2) MR. S CHETIA (R-3) MR. J P MORE (R-3)
3	MACApp./66/2012 WITH LCR	THE NATIONAL INSURANCE CO. LTD. Versus DIPALI GOHAIN NANDI AND 3 ORS	MS.R D MOZUMDAR MS.R BEGUM MRSS KUMARI	MR. R GOSWAMI(R-4) MS. M SAIKIA(R-4) MS. P BORTHAKUR(R-4) FOR CAVEATOR MR.WISE IMRAN
	WITH MC/1135/2012 in MACApp./66/2012	THE NATIONAL INSURANCE CO. LTD. Versus DIPALI GOHAIN NANDI AND ORS	MS.R D MOZUMDAR MS.R BEGUM MRSS KUMARI	FOR CAVEATOR MR.WISE IMRAN
4	MACApp./79/2013 B/O,WITH LCR	LAXMI RANI DAS and 4 ORS Versus SALEK AHMED and ANR	MR.S C BISWAS MR.A IKBAL MS.E SHITIRI MS.S PHUKAN MS.R DAS MS.S D CHOUDHURY	MRS. S ROY (R2) MS. I DAS (R2)
5	MACApp./190/2015 WITH LCR	SMT. ALIMON NESSA Versus SMT. RUNU BEGUM @ RINU BEGUM and 2 ORS,	MR.A R AGARWALA	MR.S BHUYANR-3 MR.R GOSWAMI(R-3) MR.P P DUTTA(R-1) MR.K K HANDIQUE(R-1) MS.M SAIKIA(R-3) MRP GOGOI(R-1)
6	MACApp./181/2016 WITH LCR	NATIONAL INSURANCE CO. LTD. Versus DAJI GOSWAMI and ANR.	MR. R C PAUL MS. S ROY	MS. S KHANIKAR MS. P BARUAH MS U DAS

	WITH I.A.(Civil)/1036/2018 in MACApp./181/2016	SMTI. DAISY GOSWAMI Versus NATIONAL INSURANCE CO. LTD. AND ANR	MS. S KHANIKAR	MS. S ROY
7	MACApp./385/2016 FIXED,WITH LCR	HDFC ERGO GENERAL INSURANCE CO. LTD Versus MUSSTT ANOWARA BEGUM and 2 ORS	MR.S BHUYAN MR.R GOSWAMI MS.M SAIKIA MS.P BORTHAKUR	MR. S K SAHARIAH (R3) MR A ISLAM (R3) MR D C NATH (R3) MR. M KHAN (r-1 to 2) MR. C SHARMA (R3) MR A K DAS (r-1 to 2) MS J AKTAR (r-1 to 2) MR.M A MONDAL(R3)
	WITH CO/6/2024 in MACApp./385/2016	MUSSTT. ANOWAR BEGUM AND ANR. Versus HDFC ERGO GENERAL INSURANCE CO. LTD. AND ANR. H	MR. M KHAN MR A K DAS MS J AKTAR	
8	MACApp./480/2018 WITH LCR	THE ORIENTAL INSURANCE COMPANY LTD. Versus SMTI NAYANTORA DOLEY and 3 ORS	MS. R D MOZUMDAR MS.C MOZUMDAR MS.P DAS MS.K DEKA	MR.S P CHOUDHURY(R-1) MR.A S DHILLON(R-1) MR K BISWAKARMA
9	MACApp./321/2019 FIXED,WITH LCR	NEW INDIA ASSURANCE CO. LTD., Versus SMTI. MEERA DEVI AND ANR	MRS. B ACHARYA MR. A ACHARYA	MR. B. DUTTA MR. P K BORAH (R2) MRS. R S DEURI (R2) MR. S DEKA MS. J BORO
	WITH I.A.(Civil)/733/2022 in MACApp./321/2019	SMTI. MEERA DEVI Versus NEW INDIA ASSURANCE CO. LTD. AND ANR	MS. J BORO	MRS B ACHARYA MR. A ACHARYA
10	MACApp./563/2019 WITH LCR	GS- 182793 MR RUDRA BAHADUR GURUNG Versus SRI RAMESH GUPTA	MR. D BORAH MRSR BORAH	MR. P SUNDI
11	MACApp./591/2019 FIXED,WITH LCR	SHRI SANTOSH MALAKAR AND 4 ORS Versus SUNIL MALAKAR AND ANR	MR. U C RABHA MR. M TALUKDAR (r-1 to 5) MR. S M SARMA MR. M M DEKA MR. L C DEY MR. A SHAKIL (r-1 to 5)	MRS. B ACHARYA (R2) MR. A ACHARYA (R2) MR. A B ROY MR. P K SARMA
12	MACApp./153/2020	NATIONAL INSURANCE CO. LTD Versus SRI SUSEN GOGOI AND 2 ORS	MR. R K BHATRA MR D BHUYAN	MR. Y S MANNAN (r-1) MRS. K K CHOUDHURY (r-2,3)
	WITH I.A.(Civil)/993/2020 in MACApp./153/2020	NATIONAL INSURANCE CO. LTD., Versus SRI SUSEN GOGOI AND 2 ORS.	MR. R K BHATRA MR D BHUYAN	
13	MACApp./283/2020 FIXED,WITH LCR	SUKANTA MAZUMDER Versus THE NEW INDIA ASSURANCE COMPANY LIMITED AND 2 ORS.	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	MR SISHIR DUTTA(R-1) MR. A DUTTA (R-1) MS S MOCHAHARI(R-1) MR. S DUTTA (R-1) MRS. P M DUTTA (R-1)
14	WP(C)/3201/2020	SAIF UDDIN KHAN Versus THE UNION OF INDIA AND 10 ORS.	MR H R A CHOUDHURY GA, ASSAM MR F U BARBHUIYA MS S DAS	MR G N SAHEWALLA GA, ASSAM MR. J AHMED (R-10) MR. S K MEDHI (r-1) MR D SENAPATI MRS. A GAYAN MS. N K DEVI MR. N ANIX SINGH MR. A DEY (R-8) MR D KALITA (R-9) MR. B BORAH (R-11) MR P S RAJA (R-11) MS. S. TODI MR U ROY (R-11) MR H K SARMA ASSTT.S.G.I.

15	WP(C)/259/2021 FIXED	NO. AR -270 SECOND IN COMMAND (2IC) SHASHI KANT THAKUR AND 148 ORS Versus THE UNION OF INDIA AND 4 ORS	MR. B PATHAK MR. R THADANI MR B HAZARIKA MR. V KUMAR	MR. R K D CHOUDHURY, DY. SOLICITOR GENERAL OF INDIA MR. A K DUTTA ASSTT.S.G.I.
WITH				
16	WP(C)/4881/2021	NO. 286 2IC GANESH SINGH AND 154 ORS Versus THE UNION OF INDIA AND 4 ORS	MR. B PATHAK MR. R THADANI MR B HAZARIKA MR V KUMAR	MR. A K DUTTA (C.G.C.) ASSTT.S.G.I.
17	MACApp./266/2021 FIXED,WITH LCR	THE NEW INDIA ASSURANCE CO. LTD. Versus NRIPENDRA SARKAR AND 2 ORS.	MR SISHIR DUTTA MS. M CHOUDHURY MS C BORAH	MR. M TALUKDAR

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LEAVE NOTE OF ADVOCATES FOR 06/08/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR S SARMA	16-07-2024	To	15-09-2024
3)	MS. N M DEKA	17-07-2024	To	20-12-2024
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6)	MR S BORTHAKUR	24-07-2024	To	10-08-2024
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9)	MR. R C DAS	01-08-2024	To	16-08-2024
10)	MS. D GHOSH	05-08-2024	To	06-08-2024
11)	MR D K BORDOLOI	06-08-2024	To	06-08-2024
12)	MR. O P BHATI	05-08-2024	To	11-08-2024
13)	MR. M H RAJBARBHUIYAN	05-08-2024	To	09-08-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Tuesday,6th August 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR

COURT NO: 26

[CIVIL BENCH-IV AND V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
DELIVERY OF ORDER				
1	WP(C)/6148/2012 BY SLIP	JOYSREE RAJKUMARI Versus THE STATE OF ASSAM and ANR.	MR.K M HALOI MS.G MAHANTA	GA, ASSAM
2	WITH WP(C)/1076/2015	MISS JOYSREE RAJKUMARI Versus THE STATE OF ASSAM AND 3 ORS	MR.K M HALOI MR.A K DEKA	MS.SOMILA MR.S BARUAH MR.B SHARMA MS.M BARMAN MR.M ISLAM
3	WP(C)/6316/2013 BY SLIP	NIPUN BARMAN and 2 ORS Versus THE UNION OF INDIA and 4 ORS	MR.B C DAS MR.M CHANDA MR S NATH MR.S CHOUDHURY MS.U DUTTA	C.G.C. MR.S SAIKIA(R-4)(R- 2-5) MR.S P CHOUDHURY MR. N J GOGOI (SC, TEA BOARD) ASSTT.S.G.I. MR.P SAIKIA(R-4)(R- 2-5)
4	WP(C)/5205/2017 BY SLIP	BANJIT DAS Versus THE UNION OF INDIA and 4 ORS.	MR.K PAUL MRS.A SARMA MR.J P CHAUHAN MS.R VERMA	C.G.C. MR.M PHUKAN(R- 1-5) ASSTT.S.G.I.
5	WP(C)/5302/2022 BY SLIP	SISURAM MEDHI Versus THE STATE OF ASSAM AND 5 ORS	MR. S ZAMAN MR. M ALAM	GA, ASSAM MR. D SARMA (r-3,4,5) MR. ABU JAHID (r-3,4,5) SC, HANDLOOM AND TEXTILE
6	WP(C)/1484/2024 CAVT. NO.01302/024, BY SLIP, CAVT./130/2024	GAUTAM DEKA Versus THE UNION OF INDIA AND 7 ORS.	MR H K DAS MS S SARMA HAZARIKA MR N K SARMA	MR. S C KEYAL MR. S C KEYAL MRS. A GAYAN MS P RABHA MS M BARMAN DY.S.G.I. FOR CAVEATOR

TOP OF THE LIST

7	WP(C)/7324/2013 FIXED	GROUP M MEDIA INDIA PVT. LTD. and ANR Versus THE STATE OF ASSAM AND 3 ORS	MR.A K BHUYAN MS.I KRISHNATRAIYA MS.B BHUYAN MS.N CHOUDHURY MS.P PATHAK	MR.K N CHOUDHURY GA, ASSAM MR.S SARMA MR.N UPADHAYA MR.M MAHANTA MS.A DEKA ADDL. AG, ASSAM MS.A BORPUJARI
8	WP(C)/1421/2014 FIXED	BRAHMAPUTRA TELE PRODUCTIONS PVT. LTD. Versus THE STATE OF ASSAM AND 2 ORS	DR.ASHOK SARAF MR.A GOYAL MR.K CHOUDHURY MR.Z ISLAM MR.P BARUAH	SC, FINANCE and TAXATION MR.R DUBEY
ADMISSION				
9	WP(C)/2639/2014 FIXED	SMT. BULBULI BORGHAIN Versus THE STATE OF ASSAM AND 4 ORS	MR Z MUKIT MR. A SATTAR MR.R SARMA MR.K K GOSWAMI MR. A CHAMUAH MR. P K BHUYAN MR.P BHUYAN MS.M PAUL MR. C P SHARMA	MR. R BORPUJARI (SC, REVENUE & DISASTER MANAGEMENT DEPT.) MR. N GOSWAMI (GA, ASSAM, R-2,3,4,5) MS N BORDOLOI
	WITH I.A.(Civil)/3063/2022 in WP(C)/2639/2014	SMT. BULBULI BORGHAIN Versus THE STATE OF ASSAM AND 4 ORS	MR. A CHAMUAH MR. P K BHUYAN	GA, ASSAM SC, REVENUE
10	WITH Cont.Cas(C)/625/2016	SMT. BULBULI BORGHAIN Versus LAKHINANDAN SAHARIA	MR. A CHAMUAH MR.P K BHUYAN MR.C P SHARMA	MS. A VERMA MS U DAS
11	WITH WP(C)/2704/2017	BULBULI BORGHAIN Versus THE STATE OF ASSAM and 3 ORS.	MR. A CHAMUAH MR.P K BHUYAN MS.N DEKA MR.S D ROY MS.K BARPUJARI MR.C P SHARMA	GA, ASSAM MS. N. BORDOLOI, SC, REVENUE AND DISASTER MANAGEMENT DEPT
12	WP(C)/6193/2022 FIXED	SHEIKH AHMED HUSSAIN @ AHMED HUSSAIN Versus OIL AND NATURAL GAS CORPORATION LTD. AND 5 ORS.	MR. C BORUAH MR. R BORO MR A BORUAH	GA, ASSAM MR. T DAS (R-1 to 3)
13	WP(C)/7082/2023 FIXED	ANIMA KHATUN AND 2 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. P HAZARIKA MR. T R SARMA MR. A K ROY MR M KASHYAP	GA, ASSAM MR. A MANNAF (R-5) MD A S ALI (R-5) SC, REVENUE
14	WP(C)/7424/2023 B/O	M/S KEC INTERNATIONAL LTD (FORMERLY RPG TRANSMISSION LTD) Versus THE STATE OF ASSAM AND 2 ORS	MR G K DEKA MR C GOGOI MR. A M BARUAH S RABHA	SC, FINANCE SC, TAXES
15	WP(C)/1840/2024 FIXED	PHUKAN CHANDRA BORA Versus THE STATE OF ASSAM AND 8 ORS.	MR. D DAS SR. ADV MR K TALUKDAR MS S SHARMA	GA, ASSAM MS. RUKMINI BARUA (R-9) MS. PADMINI BARUA (R-9) SC, REVENUE
16	WITH WP(C)/2288/2024	PHUKAN CHANDRA BORA Versus THE STATE OF ASSAM AND 8 ORS	MR. D DAS SR. ADV MR K TALUKDAR MS S SHARMA	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT MS. RUKMINI BARUA (R-9) MS. PADMINI BARUA (R-9)

ORDERS

17	WP(C)/6107/2022 FIXED	THE STATE OF ASSAM AND 2 ORS. Versus THE UNION OF INDIA AND 7 ORS.	MR. D SAIKIA MR P NAYAK MS RUKMINI BARUA MS PADMINI BARUA MR DEBANUJ DUTTA	MR. K N CHOUDHURY (R-8) MR D J DAS (R-8) MR H GUPTA MS. N MAHANTA (R-8) MR. N GAUTAM (R-8) ASSTT.S.G.I.
18	I.A.(Civil)/721/2024 FIXED in WP(C)/114/2013 WITH WP(C)/114/2013	RNT PLANTATIONS LIMITED Versus THE STATE OF ASSAM AND 2 ORS RNT PLANTATIONS LIMITED Versus THE STATE OF ASSAM AND 2 ORS	MR.S K KEJRIWAL MR.S K KEJRIWAL MS.S KEJRIWAL	SC, REVENUE GA, ASSAM MR.P S DEKA MR.Y DOLOI(R- 1-3) MRS.V L SINGH SC, REVENUE ADDL. AG, ASSAM
HEARING				
19	WP(C)/470/2019	TARUN KR. GOSWAMI Versus THE STATE OF ASSAM AND 4 ORS	MR. A C SARMA MR. D GOSWAMI MR. B DEORI MR. B HALDAR MR G BHARADWAJ	MR S S DEY (SC, GAUHATI HIGH COURT, R-4,5) MR. N GOSWAMI (GA, ASSAM) R- 1,2,3 Mr. Angshuman Bora, amicus Curiae
20	WP(C)/723/2020 WITH LCR	DHANI RAM CHUTIA Versus THE STATE OF ASSAM AND 3 ORS	MR. S BISWAS MR P BORAH MR. C PRADHAN	GA, ASSAM MR. JYOTIRMOY ROY MR. S SARMA MR. R HAZARIKA MR D DAS MR H M R HOQUE SC, REVENUE
21	WP(C)/2185/2020	BISHAKHA CHAMUA Versus THE UNION OF INDIA AND 2 ORS.	MR. K N CHOUDHURY MR. N BARUAH MR. R J DAS MR. D J DAS	MR. S C KEYAL (r-2) GA, ASSAM ASSTT.S.G.I. SC, INCOME TAX
22	WITH WP(C)/2183/2020	MALLIKA CHAMUA Versus THE UNION OF INDIA AND 2 ORS.	MR. K N CHOUDHURY MR. N BARUAH MR. R J DAS MR. D J DAS	MR. S C KEYAL (r-2) GA, ASSAM ASSTT.S.G.I. SC, INCOME TAX
23	WITH WP(C)/2184/2020	DIPIKA CHAMUA Versus THE UNION OF INDIA AND 2 ORS.	MR. K N CHOUDHURY MR. N BARUAH MR. R J DAS MR. D J DAS	MR. S C KEYAL (r-2) GA, ASSAM ASSTT.S.G.I. SC, INCOME TAX
24	WP(C)/4063/2020	M/S BARBHUIYA TRADERS AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MR M J QUADIR MR. K MIRA	SC, PNRD GA, ASSAM
25	WP(C)/1046/2022 FIXED	JADUBANGSH ROY @ JADUBANGSH RAY Versus THE STATE OF ASSAM AND 4 ORS.	MR. S P ROY MS S DAS MR M DEB	GA, ASSAM
26	WP(C)/5977/2022	THE PURBANCHAL EDUCATIONAL WELFARE SOCIETY (PEWS) Versus THE STATE OF ASSAM AND ANR.	MR. K M HALOI MR. U K DAS MS. B D SARMAH MS. H THAKURIA	GA, ASSAM MR. A D GUPTA (r-2) MR. Y S MANNAN (R-2) MR. T BAIDYA (r-2) MS B DAS (r-2) MS. A S BAIDYA (r-2) MS N DEKARAJA (R-2) MS S DAS (r-2) MR J K SHARMA (r-2) MR B YADAV (r-2)

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LEAVE NOTE OF ADVOCATES FOR 06/08/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR S SARMA	16-07-2024	To	15-09-2024
3)	MS. N M DEKA	17-07-2024	To	20-12-2024
4)	MR. B BARMAN	28-07-2024	To	08-08-2024
5)	MS B R A SULTANA	26-07-2024	To	15-08-2024
6)	MR S BORTHAKUR	24-07-2024	To	10-08-2024
7)	MR. S SINHA	01-08-2024	To	09-08-2024
8)	MR. V K CHOPRA	14-08-2024	To	16-08-2024
9)	MR. R C DAS	01-08-2024	To	16-08-2024
10)	MS. D GHOSH	05-08-2024	To	06-08-2024
11)	MR D K BORDOLOI	06-08-2024	To	06-08-2024
12)	MR. O P BHATI	05-08-2024	To	11-08-2024
13)	MR. M H RAJBARBHUIYAN	05-08-2024	To	09-08-2024